



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### HEARING CAUSELIST

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[ FROM 03-01-2019 TO 01-03-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

### DIVISION BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WA/360/2014 CAVT. NO. 1650/2014 WITH WP(C) 3594/14(D/O)	THE STATE OF ASSAM and 22 ORS <b>Versus</b> ALL ASSAM SECONDARY ADDITIONAL CONTRACTUAL TEACHERS ASSOCIATION and 60 ORS	MR. S SAIKIA MR. U K GOSWAMI MS. M BHUYAN MR. P GOHAIN MR. P SAIKIA MR. D BORGHAIN	MR. P K GOSWAMI (R-1) MR. B P BORAH (R-1) B P BORAH (FOR CAVEATOR) MR. D CHOUDHURY (R 31-35, 37&40) MRS. J BORAH (R-1) MR. B TAID (R-1) MR. P J DUTTA (R-1)
	<b>WITH</b> WA/23/2017	THE STATE OF ASSAM and ANR <b>Versus</b> MOHAN KUTUM and 92 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION ADDL GA, ASSAM MR. A DEKA	MR. P K GOSWAMI (R1-93) MR. B P BORAH (R1-93) MR. B TAID (R 1-93) MR. P J DUTTA(R 1-93)
	<b>WITH</b> WP(C)/5557/2017	SANJIB DAIMARI and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR. P J DUTTA	MR. S S ROY R-5 SC, N C T E SC, EDUCATION
	<b>WITH</b> WP(C)/1610/2018	TANDRA PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. B K KASHYAP	GA, ASSAM SC, EDUCATION DEPT.
	<b>WITH</b> I.A.(Civil)/1475/2018 in WP(C)/1610/2018	TANDRA PHUKAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA	GA, ASSAM SC, EDU SC, FINANCE DEPTT.
5	WP(C)/2632/2014	KHAGENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	GA, ASSAM MR.S A B KHABIR(R-7) MR.I H SAIKIA(R-7) MR.K KALITA(R-7) MS.S KANUNGOER-7 SC, EDU
6	WP(C)/2763/2014 ( PART-II )	GS NO.172577L SRI SUNIL MISHRA and 62 ORS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA (P1,3,5,6,36,46) MS. S KANUNGOE(P1,3,5,6,36,46) MR.D BORAH MR. K KALITA (P1,3,5,6,36,46) MR. M R CHOUDHURY(P1,3,5,6,36,46)	MR. S SAIKIA (R-7) ASSTT.S.G.I.

7	WA/40/2015 WITH WP(C) 3853/12 & 641/13(BOTH D/O) ( 4 WEEKS )	BHARAT CHANDRA SARMA <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA and 11 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR.M U MONDAL MR. R KALITA MR.M HUSSAIN MR.A WAHAB MR.H R AHMED MR.M R KHANDAKAR MR. R SALOI MS. M K BROWN MR. S NEWAR MDI H KHAN	MR.S NATH MR.G J SHARMA MR.P DEY MR.P SEN
8	WA/350/2015 CAVT. NO. 1108/2015 ( NEXT PART-II )  <b>WITH</b> I.A./2346/2015 <b>in</b> WA/350/2015	INDIAN INSTITUTE OF BANK MANAGEMENT <b>Versus</b> MS JOSHOMAYEE DEVI  INDIAN INSTITUTE OF BANK MANAGEMENT <b>Versus</b> MS JOSHOMAYEE DEVI	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA  MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	MR.K N CHOUDHURY(R-1) MRS. R S CHOWDHURY (R-1) FOR CAVEATOR  MR.K N CHOUDHURY(R-1) MS.R CHOUDHURY(R-1) FOR CAVEATOR
9	WP(C)/636/2015	ALL ASSAM GRADUATE HINDI SIKSHAN PARANGAT EQUIVALENT B.ED TEACHERS ASSOCIATION, ASSAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.A BORA MR.T K DAS MS.C SARMA	GA, ASSAM C.G.C. MRS A GAYANR-4 and 5 SC, SECONDARY EDUCATION ASSTT.S.G.I.
10	WP(C)/934/2015	TARANI KANTA SARMA <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MR.S DUTTA MS.U DUTTA	MS.R CHOUDHURY MR.B K DAS(Rly.Adv.) MS.B DEVI SC, NF RLYR- 1 TO 3 MS.R R BORAH
11	WP(C)/1052/2015	UNION OF INDIA and 2 ORS. <b>Versus</b> MS. ANUSREE DEB	MR.S C KEYAL MR.N J DUTTA ASSTT.S.G.I.	MS.P BARUAH MR S DEKA MR.S A CHOUDHURY MS. C TALUKDAR MR.H G BARUAH
12	WP(C)/4147/2015 CAVT. NO. 478/15	MD. ABDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.A K DUTTA MRA R BHUYAN MR.B PURKAYASTHA MR.B ZAMAN	MR.S K DAS SC, SECONDARY EDUCATION(R1- 5) FOR CAVEATOR
13	<b>WITH</b> WP(C)/4706/2016	DWIJEN KUMAR BARUA and 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, SECONDARY EDUCATION
14	<b>WITH</b> WP(C)/6261/2017	KAMALESWAR CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A K DUTTA MRA R BHUYAN MR.B PURKAYASTHA MR.S SUTRADHAR	SC, SECONDARY EDUCATION
15	WP(C)/7394/2015	SMT. DEEPA TALUKDAR and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	DR.B AHMED SC, CO-OP.(R1-4) MR.A D CHOUDHURY(R- 7&8,11,13to18) MR. S DEKA(R-7&8,11,13to18) MS.A CHOUDHURY R-3 and 4 MR.D CHOUDHURY(R- 7&8,11,13to18) MR.K R BOROOAH(R-5, 6, 10&12) MR. P DUTTA(R-7&8,11,13to18) MR.T CHAKRABORTY(R- 7&8,11,13to18)
16	WP(C)/7497/2015	NAVODAYA VIDYALAYA SAMITI and ANR <b>Versus</b> RAMESHWAR RAM	MR.K N CHOUDHURY MR.M MAHANTA MRS.R S CHOUDHURY	MR.S SONOWAL MR.H G BARUAH
17	WP(C)/7876/2015  <b>WITH</b> I.A./478/2016 <b>in</b> WP(C)/7876/2015	DILIP PAUL <b>Versus</b> THE UNION OF INDIA AND 3 ORS  DILIP PAUL <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.M CHANDA MR.S CHOUDHURY MS.U DUTTA  MR.M CHANDA MR.S CHOUDHURY MS.U DUTTA	ASSTT.S.G.I.  MR.S C KEYAL ASSTT.S.G.I.

18	Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY <b>Versus</b> BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1971/2016 in Co.App./3/2016	SHARMILA VIJAY SHETTY <b>Versus</b> BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MS.S KAKATI	MR.A CHETIA FOR CAVEATOR MR.A SAHEWALLA
19	Co.App./4/2016 CAVT. NO. 1393/2015	BURAGOHAIN TEA COMPANY LIMITED and ANR <b>Versus</b> UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
	<b>WITH</b> I.A.(Civil)/1972/2016 in Co.App./4/2016	BURAGOHAIN TEA COMPANY LIMITED and ANR <b>Versus</b> UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY ASSTT.S.G.I. MS.S KAKATI FOR CAVEATOR
20	WA/103/2016 ( JAN' 19 )	THE MANAGEMENT OF GHOGRAJAN TEA ESTATE <b>Versus</b> THE WORKMAN OF GHOGRAJAN TEA ESTATE	MR.Y S MANNAN MR.R K BHATRA MS.P HUJURI	MS.D BARUAH MR.P KALITA MRS.A BHATTACHARYYA
21	WA/146/2016 WITH WP(C) 4609/13(D/O) ( 3 WEEKS )	SRI DHIREN CHANDRA ROBIDAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.T C CHUTIA MS.I KAKATI MR.D K ROY MS.M CHUTIA	MR.S SAIKIA MS.R GOGOI SC, SECONDARY EDUCATION
	<b>WITH</b> I.A.(Civil)/43/2016 in WA/146/2016	SRI DHIREN CHANDRA ROBIDAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.T C CHUTIA MS.I KAKATI MS.M CHUTIA MR.D K ROY	SC, SECONDARY EDUCATION
22	WP(C)/498/2016	KISHORE BHOWAL <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.J L SARKAR MR.S NATH	MR.S C KEYAL ASSTT.S.G.I.
23	WP(C)/882/2016	THE UNION OF INDIA and 2 ORS. <b>Versus</b> NIRMAL KUMAR MITRA and ANR	MS U DAS MR. M S SHARMA MS. A SAIKIA	DR. J L SARKAR MR. S NATH MR. A K DAS R-2 MR. G J SHARMA
24	WP(C)/980/2016	ANUPAM NAG <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.J L SARKAR MR.S NATH	MR.A K SARKAR MR.D K DEY SC, NF RLY
25	WP(C)/1185/2016 ( FOR FINAL HEARING )	THE DEPUTY COMMISSIONER, NAVODAYA VIDYALAYA SAMITY and ANR <b>Versus</b> MISS SHABNAM SULTANA	MR. K N CHOUDHURY MR. M MAHANTA MRS. R S CHOUDHURY	
26	WP(C)/1651/2016 ( FOR FINAL HEARING )	THE UNION OF INDIA and 3 ORS. <b>Versus</b> JAYANTA KALITA	MR.S C KEYAL C.G.C. MR.K K PARASAR ASSTT.S.G.I.	MR.M K BORO MS.R DUTTA MS.L DAS
27	WP(C)/2080/2016	DIVAKARAN P.V and 90 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	ASSTT.S.G.I.
	<b>WITH</b>			
28	WP(C)/7389/2015	A. ARUL <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR.Y DOLOI(R-1 to 4) SR. CGC ASSTT.S.G.I.
29	WP(C)/2403/2016	UNION OF INDIA and 3 ORS. <b>Versus</b> P. SIVARAM PRASAD	MR B N GOGOI MR.B GOGOI MR.S NEOG	MR. M K CHOUDHURY
30	WP(C)/3571/2016	RANJAN KR. BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R C SAIKIA MS. K SAIKIA MR. D MEDHI	SC, HIGHER EDUCATION
31	WP(C)/5054/2016 WITH WP(C) 6275/16(D/O)	KAMALESWAR SARMA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS.N M DEKA MR.D SHARMA MS.A DAS	MR.M HAQUE(R-4) C.G.C. MR.S HOQUE(R-4) MR.H GUPTA(R- 1-4) MSS DEVI(R-4) ASSTT.S.G.I.

32	WP(C)/5818/2016 ( NEXT WEEK )	ANADI MISHRA and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M CHANDA MR.R MAZUMDAR MS.S DUTTA	MR.H K DAS MS.P DUTTA MR.U PATHAK SC, NF RLY
33	WP(C)/6525/2016 CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	GA, ASSAM MR.S C KEYAL MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.
34	WP(C)/6782/2016	THE UNION OF INDIA and ANR. <b>Versus</b> PRITOM DEY and ANR.	MS U DAS MR.M S SARMA	MR.S DUTTA
35	Mat.App./1/2017 WITH LCR	BIRENDRA RAJBONGSHI <b>Versus</b> SMT. PARUL RAJBONGSHI	MR.P DAS MR.N K KALITA	MR. R ALI MR R ISLAM MR. M SHAH
36	Mat.App./7/2017 CAVT. NO. 676/2016 WITH LCR	KINJALK SAIKIA <b>Versus</b> SMTI MEGHALI BARUA	MR.K N CHOUDHURY MR.R DUBEY MR.R KALITA MR.N DAS MS.A B KAYASTHA	MR.B D KONWAR MR.A A AHMED
	<b>WITH</b> I.A.(Civil)/309/2017 in Mat.App./7/2017	KINJALK SAIKIA <b>Versus</b> SMTI MEGHALI BARUA	MR.K N CHOUDHURY MR.R DUBEY MR.R KALITA MR.N DAS MS.A B KAYASTHA	MR.B D KONWAR MR.A A AHMED
	<b>WITH</b> I.A.(Civil)/310/2017 in Mat.App./7/2017	KINJALK SAIKIA <b>Versus</b> SMTI MEGHALI BARUA	MR. K N CHOUDHURY MR. R DUBEY MR. R KALITA MR. N DAS MS. A B KAYASTHA	MR.B D KONWAR MR.A A AHMED
37	Mat.App./11/2017 WITH LCR	DITUMONI HAZARIKA <b>Versus</b> SMTI RIMJIM BHATTACHARYA	MR.A A AHMED MR.F K R AHMED	MR. R J BORDOLOI MRS. M SHARMA MR. R ALI MRS. A MEDHI MS. G P SHAHI
38	Mat.App./23/2017 WITH LCR	SMT. USHA DEVI <b>Versus</b> NAGENDRA SAH	MR.R J BORDOLOI MR.R ALI MS.C SARMA	MR. S K SAHARIAH MR. M DAS MR. M K DAS
39	Mat.App./26/2017 ( AFTER 2 WEEK ), WITH LCR	SRI SANJAY KR JHA <b>Versus</b> SMT NILAM JHA	MR.B GOSWAMI MR.N BARUA MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY	MS. A DEVI MS. A DEVI, (LEGAL AID COUNSRL)
40	WA/33/2017 ( 3 WEEKS )	THE UNIVERSITY GRANTS COMMISSION <b>Versus</b> THE GLOBEL OPEN UNIVERSITY NAGALAND and 23 ORS	MR.M GOSWAMI MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.K BARPUJARI MR.K OJHA	MR.S S DEY(RES-1)
41	Mat.App./33/2017 CAVT. NO. 284/2017 WITH LCR	SMTI ARUNIMA BORA <b>Versus</b> SHRI PRADYUNNAJIT BORA	MR.B K DAS MR.A DEKA	MS.M BHATTACHARJEE MRA KUNDU FOR CAVEATOR MR.J TAMULI
	<b>WITH</b> I.A.(Civil)/2084/2017 in Mat.App./33/2017	SMTI ARUNIMA BORA <b>Versus</b> SHRI PRADYUNNAJIT BORA	MR.B K DAS MR.A DEKA	MS.M BHATTACHARJEE MR A KUNDU MR.J TAMULI
42	Mat.App./39/2017 CAVT. NO. 362/2017 WITH LCR	SMTI BISMITA SAIKIA <b>Versus</b> SRI PRANJAL DUTTA	MS.A DEVI	MRS.M BORAH MR.S GHOSH FOR CAVEATOR
43	Mat.App./72/2017 ( BEFORE PART-II HEARING LIST ), WITH LCR	SMTI MAMTA CHOWDHURY <b>Versus</b> SHRI SUMIT CHOUDHURY	MS.M DUTTA MS.A CHAKRABORTY	MR. M BISWAS MR. D TIWARI MR. R BORGHAIN
44	WA/149/2017	ALL ASSAM MODERN CHAKKI MILL ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.R DUBEY MR.P K GARODIA MS.P SARMA	GA, ASSAM ASSTT.S.G.I.

45	ITA/156/2017 (NEXT HEARING LIST)	THE PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI II <b>Versus</b> SRI TAMCHI KUSUK	MR.S SARMA MR.R S MISHRA	MS.N BORDOLOI MR.M L GOPE
46	WA/158/2017 CAVT. NO. 1323/16 ( NEXT HEARING LIST )	THE STATE OF ASSAM <b>Versus</b> KAMPITH JUNIOR COLLEGE and ANR	MR.D SAIKIA MR.S K GHOSH SC, SECONDARY EDUCATION ADDL. AG, ASSAM	MR.P D NAIR MR G ALAM FOR CAVEATOR
	<b>WITH</b>			
47	WA/229/2017	STATE OF ASSAM and 2 ORS <b>Versus</b> LALUK JUNIOR COLLEGE and 4 ORS	MR.D SAIKIA MR.N SARMA SC, EDUCATION SR. ADDL A.G. ASSAM MR.A DEKA MS.P CHAKRABORTY	MR.K K MAHANTA
48	WA/198/2017 ( JAN' 2019 )	MD MAINUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM, and 3 ORS	MR.A SARMA MR.B RAHMAN MR.S CHOUDHURY	GA, ASSAM MS.K DEVI MR.M SARMA MS.K DAS
49	WA/219/2017 CAVT. NO. 412/2017 ( 2 MONTHS)	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD <b>Versus</b> GILLAPUKRI TEA COMPANY LIMITED and 3 ORS	MR.S CHAMARIA MR.D DAS MR.M PHUKAN MR.D SHARMA MR.S CHANDA	GA, ASSAM MR.S K KEJRIWAL MRS S KEJRIWAL FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3652/2017 <b>in</b> WA/219/2017	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD and 3 ORS	MR.S K KEJRIWAL MRSS KEJRIWAL	GA, ASSAM MR.S CHAMARIA
	<b>WITH</b>			
50	WA/220/2017	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD <b>Versus</b> SRI MANGRA URANG and 70 ORS	MR.S CHAMARIA MR.D SARMAH MR.D DAS MR.M PHUKAN MR.S CHANDA	GA, ASSAM MR. S K KEJRIWAL
51	ITA/232/2017	ARUNACHAL POLICE HOUSING and WELFARE CORPORATION LTD. <b>Versus</b> COMMISSIONER OF INCOME TAX and 2 ORS,	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR. S SARMA MR.S SAIKIA MR. RAVI SHANKAR MISHRA SC, INCOME TAX
52	WA/259/2017 ( NEXT WEEK )	RUPAHI UNION CO-OP FISHERY @ FARMING SOCIETY LTD and 21 ORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR. A K PURKAYASTHA (P1) MR. A SARMA MR. B RAHMAN MR. S CHOUDHURY	GA, ASSAM
53	WA/269/2017 CAVT. NO. 654/2017	SRI MUSTAB AHMED @ MUSTAB UDDIN <b>Versus</b> THE STATE OF ASSAM and 14 ORS	MR.S K ROY MRS M M ROY	GA, ASSAM MR A ISLAM R- 9and14 MR.G Z AHMED(R- 9&14) FOR CAVEATOR MR.A A HUSSAIN(R- 9&14)
54	WA/295/2017	SHAHIN AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S BANIK MR.B U LASKAR	SC, EDUCATION
55	WA/298/2017 ( 4 WEEKS )	SRI DANI RAM DEWRI <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS. F BEGUM	MR. B GOSWAMI (R-5) MR. D SARMA R-5 B KAUSHIK SC, P H E
56	WA/305/2017 ( 2 WEEKS )	THE UNION OF INDIA and 4 ORS <b>Versus</b> EX- CONSTABLE GD SRI ATUL CHANDRA KALITA	C.G.C. MR.K K PARASAR	MR.R MAZUMDAR
57	WA/322/2017	CHAPAR SAMABAY SAMITY LTD <b>Versus</b> PUTHIMARI GAON PANCHAYAT LEVEL SAMABAY SAMITY LTD and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	DR.B AHMED MR M AHMED SC, CO-OP. MR. U K DAS, R 1 to 4 MR. R SARKAR, R 1 to 4
58	WA/339/2017 CAVT. NO. 1458/2017	DR MOUSUMI BORGHAIN BORAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.B GOGOI MR.K DAS MR.J ROY MR.A HASAN MR.S KAKATI MS.R HAZARIKA	MR. M KHAN MS.J RAHMAN SC, HEALTH FOR CAVEATOR

	<b>WITH</b> I.A.(Civil)/4176/2017 in WA/339/2017	DR MOUSUMI BORGHAIN BORAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.R HAZARIKA MS.N HASAN MR.K DAS MR.N HASAN MR.J ROY MS.B GOGOI MS.S KAKATI	MR. M KHAN FOR CAVEATOR SC, HEALTH MS.J RAHMAN
59	<b>WITH</b> WA/341/2017	THE STATE OF ASSAM and 3 ORS <b>Versus</b> DR FIRDUSHI BEGUM and ANR	MR.D P BORAH	MR. M KHAN MR.K DAS MR.J ROY MR.M K CHOUDHURY SC, FINANCE & TAXATION MR.B GOGOI
60	WP(C)/4886/2017 (NEXT HEARING LIST)	M/S. SHREE BABA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	MR. B GOGOI MR M A ISLAM
61	WP(C)/4944/2017	THE UNION OF INDIA and 3 ORS. <b>Versus</b> TANU RAM NARZARY	MR.S C KEYAL ASSTT.S.G.I.	MR B SHARMA SC, CENTRAL EXCISE
62	C.Ex.App./1/2018	DHARAMPAL SATYAPAL LTD. <b>Versus</b> COMMISSIONER CENTRAL EXCISE and SERVICE TAX	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR. D NANDI MS S ROY MS P SARMAH
63	Mat.App./2/2018 WITH OFFICE NOTE & LCR	SMT RAGINI KUMARI <b>Versus</b> SATISH KUMAR	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. A C SARMA MR. K K DAS MR. B HALDAR MR. G BHARADWAJ
64	<b>WITH</b> Mat.App./60/2018	SRI SATISH KUMAR <b>Versus</b> SMTI RAGINI KUMARI	MR. D NATH	MR. H DAS MR. B C DEKA
65	WA/2/2018 ( 2 WEEKS )	THE STATE OF ASSAM <b>Versus</b> DEEPAR BEEL PACHPARA SAMABAI SAMITY LTD	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR B SHARMA SC, CENTRAL EXCISE
66	C.Ex.App./2/2018	DHARAMPAL SATYAPAL LTD. <b>Versus</b> COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	DR. ASHOK SARAF MR.R SARMA MS.R KALITA MS.K D SARMAH MR. P BARUAH MSB DEVI MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR. R K BHUYAN MR B SHARMA MRA ZAMAN MR.R RABHA MR. K SAIKIA SC, CENTRAL EXCISE
67	C.Ex.App./3/2018	DHARAMPAL SATYAPAL LTD. <b>Versus</b> COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR B SHARMA SC, CENTRAL EXCISE
68	C.Ex.App./4/2018	DHARAMPAL SATYAPAL LTD. <b>Versus</b> COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR B SHARMA
69	C.Ex.App./5/2018	DHARAMPAL SATYAPAL LTD. <b>Versus</b> COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. P BORA MR. S P CHITTAWAT MR. A CHETIA MR. P DEKA	MS. M B BARUAH
70	Mat.App./6/2018 WITH LCR	RAJEEV T.P. <b>Versus</b> TIRTHA CHALIHA	MR. N ANAND MR. U K BARMAN MR. H ALI	MR. S P DAS MS. P KATAKI MR. A DEKA
71	Mat.App./9/2018 WITH LCR (NEXT HEARING LIST)	MAINAK PATRA <b>Versus</b> SMTI ELLORA PATRA MAHANTA	MR G Z AHMED A ISLAM MR. A A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
72	WA/12/2018	FULBARI GPSS, <b>Versus</b> THE STATE OF ASSAM AND 4 OTHERS		

73	<b>WITH</b> WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2305/2018 <b>in</b> WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	
74	<b>WITH</b> WA/240/2018	TARUN SONOWAL AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. R K TALUKDAR	GA, ASSAM
75	<b>WITH</b> WA/249/2018	BARALIMARI S.S. LTD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHOUDHURY MR. A D CHOUDHURY MR N BARUAH	GA, ASSAM
76	Mat.App./13/2018 WITH LCR (NEXT HEARING LIST)	NAVAJIT PATOWARY <b>Versus</b> KARABI THAKURIA PATOWARY	MR. U C RABHA MR. S M SARMA MR. M M DEKA	MR. R DE MS. D DEVI
77	WA/15/2018	SMTI PRAMILA HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR. S BANIK MR H GUPTA MR. M K RONGPI	MR DEBA KUMAR DAS GA, ASSAM MR. U K NAIR
78	Mat.App./16/2018 WITH I.A.(C) 943/18 & LCR (NEXT HEARING LIST)	SMTI JYOTIKA KALITA <b>Versus</b> SHRI PANKAJ KALITA	MS. P CHAKRABORTY MS. K. KHAN MS. A DAS MS. P CHAKRABORTY	MR. A K SAIKIA MR. P B MAZUMDER
79	PIL/16/2018 ( 2 WEEKS )	MANJIT GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MRS M D CHOWDHURY MR D GOGOI MR. M DAS MS S DAS MR. B N DEKA MS. M BARUAH	GA, ASSAM SC, HEALTH ASSTT.S.G.I.
80	WA/16/2018	DAL PATHAK <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN	SC, HIGHER EDUCATION MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY
81	PIL/20/2018	SYED MEHTAJ AMEEN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	GA, ASSAM MR. Y DOLOI
82	Mat.App./23/2018 WITH LCR (NEXT HEARING LIST)	LALIT SINHA @ LALIT MADAN SINHA <b>Versus</b> SMTI SANDHYA SINHA	MR. S DAS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MR. W RAHMAN MS. S RASUL
83	WA/26/2018 (NEXT HEARING LIST)	MAHESH CHANDRA DEV <b>Versus</b> THE UNION OF INDIA	MR D DAS MR H NATH MR M S ALAM	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA ASSTT S G I
	<b>WITH</b> I.A.(Civil)/440/2018 <b>in</b> WA/26/2018	MAHESH CHANDRA DEV <b>Versus</b> THE UNION OF INDIA	MR D DAS MR H NATH MR M S ALAM	ASSTT S G I
84	PIL/28/2018	SRI NASIR KHAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 32 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	MR. P K ROYCHOUDHURY (R-8 TO 33) GA, ASSAM MR. R J BORDOLOI (R5) MR. P. J. PHUKAN (R3) MR. F AHMED (R5) MR. R ALI (R5) MR. A D CHOUDHURY (R5) SC, GMC
85	WA/34/2018 (NEXT HEARING LIST)	THE STATE BANK OF INDIA and 3 ORS <b>Versus</b> HEMENDRA NATH DEKA	MR.S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S BHARALI MR. M DAS MS. N SULTANA MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/490/2018 <b>in</b> WA/34/2018	THE STATE BANK OF INDIA and 3 ORS <b>Versus</b> HEMENDRA NATH DEKA	MR.S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	

86	Mat.App./35/2018 WITH LCR	SRI GOPESH DEKA <b>Versus</b> SMTI PHUL KUMARI DEKA	MR.P L DAS MR K BHUYAN	MR. D DAS MR. M BARUAH
87	Mat.App./38/2018 (NEXT HEARING LIST)	BAPDHAN BAISHYA <b>Versus</b> SMTI MANURAMA BAISHYA	MR. A DEB MR. S Z RAHMAN	MR. A ALAM
	<b>WITH</b> I.A.(Civil)/3230/2018 in Mat.App./38/2018	BAPDHAN BAISHYA <b>Versus</b> SMTI. MANURAMA BAISHYA	MR. A DEB MR. S Z RAHMAN	MR. A ALAM
88	Mat.App./40/2018 WITH LCR	DEBAJIT DAS @ RAJU <b>Versus</b> SMTI NABANISHA BARMAN	MR. A SARMA MR M K ROY	MR. R ALI MS. F Y HUSSAIN MR. S M RAHMAN
89	Mat.App./41/2018 WITH LCR	SRI ALOK KALITA <b>Versus</b> SMT SANCHITA HAZARIKA	MR H K BAISHYA MR. B CHAKRAVARTY	MR. R BORPUJARI MRS DIPANJALI BORPUJARI
90	WA/41/2018	CHUMCHAMO EMUNGRI AND ANR <b>Versus</b> THE STATE OF NAGALAND AND 3 ORS	MR. S K DEORI MS. SOMILA MR. P DAIMARY MR. U K NAIR	GA, NAGALAND
91	PIL/46/2018 (NEXT HEARING LIST)	SIDDHARTHA SHANKAR DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	S S DEY( PETITIONER IN PERSON)	GA, ASSAM SC, HEALTH
92	Mat.App./46/2018 WITH LCR (NEXT HEARING LIST)	SMT. JYOTI REKHA BORA MAHANTA <b>Versus</b> HAREN MAHANTA	MR. T H HAZARIKA MR. M CHETIA MR. S DEKA MR A RASHID MR. K ISLAM	MR. A C SARMA MR. P MEDHI MR. G C BORAH MS. N DEVI
93	WA/46/2018 (NEXT HEARING LIST)	ON THE DEATH OF LATE BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM and 4 ORS, <b>Versus</b> BALESWAR RANGPI and 2 ORS,	MS.A K CHOUDHURY MR. A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR. R SARMA MS B DEVI MR. S N KRISHNATRAYA MRS. S D SAIKIA MR.S N KRISHNATRAYA
94	Mat.App./49/2018 WITH LCR (NEXT HEARING LIST)	SRI SWAPAN KUMAR DAS <b>Versus</b> SMT ANJALI DAS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. R BORPUJARI MRS DIPANJALI BORPUJARI
95	WA/50/2018 (NEXT HEARING LIST)	THE STATE OF MIZORAM <b>Versus</b> SH P C LATHLAMUANA	MR. A K SARMA MR.A K SARMA	MR. P D NAIR
96	Mat.App./53/2018 WITH LCR (NEXT HEARING LIST)	SMTI POMPI DAS @ POMPI RANI DAS <b>Versus</b> RAJU CHANDRA DAS	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA
97	Mat.App./55/2018 WITH LCR (NEXT HEARING LIST)	SMT PADMINI DEKA <b>Versus</b> SRI PULAKESH BARUAH	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ
98	C.Ex.App./56/2018	PAN PARAG INDIA LTD <b>Versus</b> COMMISSIONER OF CENTRAL EXCISE AND ANR	MR. S K KEJRIWAL MS. S KEJRIWAL	MR. B SARMA SC, CENTRAL EXCISE
99	C.Ex.App./61/2018	PAN PARAG INDIA LTD <b>Versus</b> THE COMMISSIONER OF CENTRAL EXCISE AND ANR	MR. S K KEJRIWAL MR S KEYAL	MR B SARMA SC, CENTRAL EXCISE
100	WA/64/2018	SHRI IMSENPERONG <b>Versus</b> THE STATE OF NAGALAND and 4 ORS	MR.D K MISHRA MR S ALI MR. B PRASAD MR. B PRASAD MS. D SAIKIA	GA, NAGALAND
101	WA/68/2018	SRI BISHNU PRASAD SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR A R BHUYAN MR G J SAIKIA MR M BISWAS MR. B J MUKHERJEE	MR. D SAIKIA MS. P CHAKRABORTY
102	WA/70/2018	THE STATE OF MIZORAM <b>Versus</b> SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)



	<b>WITH</b> I.A.(Civil)/2456/2018 in WA/70/2018	THE STATE OF MIZORAM AND ANR <b>Versus</b> SH. MALSAWMTLUANGA AND 71 ORS	MS. P BHATTACHARYA	MR. H RAHMAN MR. P D NAIR MR. D NAG
103	WA/71/2018	THE STATE OF MIZORAM <b>Versus</b> SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
	<b>WITH</b> I.A.(Civil)/2463/2018 in WA/71/2018	THE STATE OF MIZORAM <b>Versus</b> SH R. LALTHANZAUVA AND 91 ORS	MS. P BHATTACHARYA	MR. P D NAIR MR. D NAG MR. R RAHMAN
104	WA/72/2018	MONJULA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D K MISHRA MR. S K GOSWAMI MR. A KALITA MR. P K SHARMA	SC, D.C.I. MR. S C KEYAL SC, HEALTH
105	WA/79/2018	SMTI. DIPTI MALI <b>Versus</b> DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
106	C.Ex.App./81/2018	M/S NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE COMMISSIONER (APPEALS) CUSTOMS ,CENTRAL EXCISE AND SERVICE TAX	MR. K N CHOUDHURY MR D J DAS MR D DEKA MR. B K KASHYAP	MR. S C KEYAL
107	WA/82/2018	DULMONI BORDOLOI <b>Versus</b> JNANDEEP RABHA AND 6 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MR. R DE(R5 AND 7) MR D K KALITA(R5 AND 7) B CHOWDHURY MR.R.DHAR, G.A. ASSAM, MR.K.GOGOI, HIGHER EDU. MS. P BORDOLOI(R5 AND 7)
	<b>WITH</b> I.A.(Civil)/1026/2018 in WA/82/2018	SHRI DULMONI BORDOLOI <b>Versus</b> SHRI JNANDEEP RABHA AND 6 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MR. R DE(R5 AND 7) MR D K KALITA(R5 AND 7) MS. P BORDOLOI(R5 AND 7)
108	WA/83/2018	HIRAN KR. NATH AND 4 ORS <b>Versus</b> RAFIQUL ISLAM AND 14 ORS	MR. M U MAHMUD MR. D K SAIKIA MRS. B DAS MRS. S BORA	MR N DUTTA, SR.ADV. (R1 TO 10) MR. B TALUKDAR (R1 TO 10) MR. M DAS (R1 TO 10)
109	WA/85/2018 CAVT. NO.0189/2018	THE ANUNDORAM BOROAH INSTITUTE OF LANGUAGE , ARTS CULTURE AND 3 ORS <b>Versus</b> SACHIN MEDHI AND 2 ORS	MR S NATH MR H DAS MR B CH DEKA MS U HAZARIKA	MR. A CHAMUAH( FOR CAVEATOR )
110	WA/101/2018	THE STATE OF ASSAM AND ANR <b>Versus</b> M/S EVER ASSAM TEA PVT LTD	MR. D SAIKIA MR. B CHOUDHURY	MS. L BORGHAIN MS. P GOSWAMI
111	WA/102/2018 CAVT. NO.0303/2018	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> M/S VISION ISPAT PVT LTD	MR. D SAIKIA MR. B CHOUDHURY	MRS. P GOSWAMI MS. L BORGHAIN MR. N SAIKIA FOR CAVEATOR
112	WA/108/2018	MUKUT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
113	<b>WITH</b> WA/156/2018	MD EUNUSH ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION

114	<b>WITH</b> WA/158/2018	RAMEN SAUD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
115	WA/110/2018	HIRANYA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. A DEVI	MR.C.BARUAH GA, ASSAM SC, APSC DR. B AHMED (R1 AND 2)
116	WA/111/2018	GANGA DHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D BARUAH MR R DHAR MR. B B KAKATI MR. N N UPADHAYA	SC, HIGHER EDU MR. K N CHOUDHURY, (R 6) MR. S BHARALI (R3,4,5) MR. M DAS MS. N SULTANA (R3,4,5) MR. N K NEOG SC, U G C
117	WA/138/2018	MRS AYESHA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1728/2018 <b>in</b> WA/138/2018	MRS AYESHA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM
118	WA/139/2018	AINUL HOQUE KHAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR. M U MAHMUD MR. M ALI MS. C KALITA MR S ISLAM MR. A DAS MS. R BORA	SC, SEC. EDU. SC, IRRIGATION MR. D ROY
119	WA/140/2018	THE UNION OF INDIA <b>Versus</b> M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
120	<b>WITH</b> WA/96/2018	THE UNION OF INDIA <b>Versus</b> M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)
121	<b>WITH</b> WA/98/2018	THE UNION OF INDIA <b>Versus</b> M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR
122	WA/143/2018	DR SEKHAR BRAHMA AND ANR <b>Versus</b> THE BODOLAND UNIVERSITY AND 5 ORS	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS	MR K K MAHANTA (R2 & R4) GA, ASSAM MR. R MAZUMDAR (R1 & R3) MR. R SARMA (R6) MS. S KANUNGOE (R5) MR H BEZBARUA (R1 & R3) MR. U SARMA (R1 & R3) MS. J CHETTRY (R5) MR. K M MAHANTA (R2 & R4) MS P THAPA (R2 & R4) MR. B DEKA (R2 & R4) MR. R BORA (R2 & R4) MS. K SINGHA (R2 & R4) SC, BODOLAND UNIVERSITY
123	WA/148/2018	SRI KUMUD CHOUDHURY, EX CONSTABLE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MS. U HAZARIKA	GA, ASSAM
124	WA/157/2018	SHEIKH AMZAD HUSSAIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H A AHMED MR. R ALI MS. F Y HUSSAIN	GA, ASSAM MR. A ROSHID (R5) MS. M R DEVI (R5) SC. REVENUE
125	WA/173/2018 ( NEXT PART-II LIST )	THE INDIAN RED CROSS SOCIETY and 2 ORS <b>Versus</b> SIDDHARTHA SANKAR DEY	MR.S P CHOUDHURY MR.A S DHILLON MR. A S DHILLON	MR. A K DUTTA MR. B PURKAYASTHA

126	WA/178/2018	SHRI PRAFULLA KUMAR DAS <b>Versus</b> UNITED BANK OF INDIA AND 3 ORS	MR. A DAS MR. S DUTTA	MR. S DUTTA (R1-R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
127	WA/179/2018	SRI ANJAN KUMAR DAS <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS	MS. M B BARUAH	MR. S NATH MR G J SHARMA
128	WA/182/2018	ABDUL JABBAR <b>Versus</b> THESTATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	SC, ELEM. EDU SC, ELEM. EDU
129	WA/185/2018 CAVT. NO.0543/2018 ( JAN' 19 )	DR GEETIMA DEKA <b>Versus</b> DR PRADYUMNA GOSWAMI AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. D DEKA	SC, APSC MR. M CHOUDHURY (R1) MR. M MAHANTA (R1) MR. M MAHANTA (R1) MR. P K MUNIR (R1) MR. V A CHOWDHURY (R1) SC, HEALTH FOR CAVEATOR
130	WA/190/2018 CAVT. NO.0684/2018	MRS PADMAWATI BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY MR. K RAHMAN	SC, SEC. EDU. MR. P J SAIKIA MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
131	WA/194/2018 ( 4 WEEKS )	MD ARSHAD HUSSAIN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. A R TALUKDAR MR A CHAKRABORTY MS. M DUTTA MR. N ISLAM	SC, SEC. EDU. SC, SEC. EDU. MR. N DHAR (R6-R14) MR. T U LASKAR (R6-R14) MS. U BARUAH (R6-R14) MR S A BARBHUIYA (R6-R14)
	<b>WITH</b>			
132	WA/195/2018	MD ARSHAD HUSSAIN AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. A R TALUKDAR (P1-P10) MR A CHAKRABORTY MS. M DUTTA MR. N ISLAM	SC, SEC. EDU. GA, ASSAM MR. N DHAR (R6-R14) MR. T U LASKAR (R6-R14) MS. U BARUAH (R6-R14) MR S A BARBHUIYA (R6-R14)
133	WA/197/2018	SMTI PRATIMA DAS <b>Versus</b> UNITED BANK OF INDIA AND 6 ORS	MR. S C BISWAS MR R KARIM MR. P S BISWAS MS A DAS	MR. S DUTTA (R1-R7) MR. C SHARMA (R1-R7) MR. S DUTTA (R1-R7) MR. R A HAZARIKA (R1-R7)
134	WA/201/2018	SRI RINGKANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
	<b>WITH</b> I.A.(Civil)/2404/2018 <b>in</b> WA/201/2018	SRI RINGKANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
	<b>WITH</b>			
135	WA/212/2018	MOHESWAR BRAHMA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
	<b>WITH</b>			
136	WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
	<b>WITH</b>			
137	WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
	<b>WITH</b>			
138	WA/222/2018	SRI DANSWRANG BORO AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC

139	<b>WITH</b> WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
140	<b>WITH</b> WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
141	<b>WITH</b> WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
142	WA/202/2018	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> M/S JAGUNBARI TEA COMPANY	MR. D SAIKIA MR. B CHOUDHURY	MRS. P GOSWAMI MS. L BORGHAIN MR. N SAIKIA FOR CAVEATOR
143	WA/218/2018 ( 3 MONTHS )	PRANJAL PANGGING <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR. M K SARMA MR. H DAS	MR. P N GOSWAMI SC, EXCISE DEPTT.
144	WA/223/2018 WITH WP(C) 128/15(D/O)	SMT MINAKSHI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. K D SARMAH MS. S D SAIKIA MS B DEVI	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
145	WA/225/2018	RABINDRA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MRS N NATH	SC, ELEM. EDU MR. S MUKTAR (R5) MR. S RAHMAN (R5)
146	WA/230/2018	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> M/S ISHWAR FOOD PRODUCTS PVT LTD	MR. D SAIKIA MR. B CHOUDHURY	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI FOR CAVEATOR
147	WA/237/2018 WITH OFFICE NOTE	ON THE DEATH OF AJIJUR RAHMAN MOLLA HIS LEGAL HEIRS SAHATON BEWA and 19 ORS, <b>Versus</b> MD. TOTA MIA and 2 ORS,	MR. G P BHOWMIK MS M KALITA MS P CHETIA	GA, ASSAM MD H R AHMED (R1) MD A ISLAM (R1)
148	WA/242/2018 ( 2 WEEKS ), NOT BY HON. M.ZOTHANKHUMA, J	SRI VIRENDER SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
149	WA/243/2018 ( 4 WEEKS )	MRS ARCHANA BHATTACHARJEE <b>Versus</b> THE BANK OF BARODA AND 3 ORS	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY	MR. I GOGOI (R1-R4) MIS T DAS (R1-R4) MR. A K ROY (R1-R4)
150	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS G BORA MR. M BHAGAWATI	GA, ASSAM
151	WP(C)/2258/2018	UNION OF INDIA AND 2 ORS. <b>Versus</b> DWIPENDRA NATH SHARMA	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. A BHATTACHARJEE
152	WP(C)/3366/2018	RANJIT CHANDRA GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR G GOSWAMI MS. B DEVI MR S SARMA MS. T KALITA	ASSTT.S.G.I. SC, PERSONNEL DEPT. SC, FINANCE SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 03/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. R A CHOUDHURY	17-12-2018	To	07-01-2019
3)	MS. B SARKAR	18-12-2018	To	05-01-2019
4)	MR. T ROY	18-12-2018	To	05-01-2019
5)	MR. S B SARMA	03-01-2019	To	03-01-2019
6)	MR. S BHATTACHARJEE	20-12-2018	To	04-01-2019
7)	MR. N ISLAM	03-01-2019	To	08-01-2019
8)	MR J A HASSAN	03-01-2019	To	03-01-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[ FROM 03-01-2019 TO 01-03-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

### CRIMINAL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./149/2005 WITH Crl.Rev.P. 176/17, MC 2265/05 & 2526/05 (ALL D/O) & P.B. 3 NOS.	PRANA RANJAN BHATTACHARJEE <b>Versus</b> CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
2	Crl.A./175/2005	MRITUNJOY GHOSE <b>Versus</b> C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.
3	Crl.A./32/2006 WITH LCR 1 BUNDLE (7 OUT OF 26 FILES) & P.B. 1 NO.	DR. KRINMOY ROY CHOUDHURY <b>Versus</b> CBI	MR.Z KAMAR MR.Z ALAM MS.A BEGUM MS.M SHARMA	MR.S C KEYAL SC, CBI
4	Crl.A./47/2006	JANARDAN BEZBARUAH <b>Versus</b> CBI	MR.D TALUKDAR MR.A B SIDDIQUE MR.S LAHKAR	MR.S C KEYAL SC, CBI
5	Crl.A./100/2008 WITH LCR 4 FILES	SURESH GOALA and ORS <b>Versus</b> THE STATE OF ASSAM	MR.P KATAKI MS.S KHATANIAR MR.J GOGOI	PP, ASSAM
6	Crl.A./107/2008 WITH LCR 5 FILES	DIGANTA BORA <b>Versus</b> THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
7	Crl.A./161/2008 ( P.C. ACT ), WITH LCR	SARAT CH. BORA <b>Versus</b> C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MR. N K NEOG MS. N BHARALI	SC, CBI
8	Crl.A./141/2009 WITH LCR 4 FILES	SRI JITENDRA NARAYAN ROY <b>Versus</b> THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MRS.R B DEB	PP, ASSAM
9	Crl.A./184/2009 ( P.C. ACT ), WITH LCR	RAKESH KUMAR, <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR.J GOGOI	SC, CBI

10	Crl.A./1/2010 WITH LCR 4 FILES	THE STATE OF ASSAM <b>Versus</b> DILIP CHAKRABORTY	PP, ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS
11	Crl.A./4/2010 WITH LCR 3 FILES	MAHADEV BAISHYA, <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
12	Crl.A./7/2010 WITH LCR 3 FILES	MD. MOSTAFA JAMAN <b>Versus</b> THE STATE OF ASSAM	MR.I A TALUKDAR MS.M MALLIK MRSB B AHMED MR.N AMIN	PP, ASSAM
13	Crl.A./21/2010 WITH LCR 3 FILES	ABDUL KADER ALOM @ TINKU <b>Versus</b> THE STATE OF ASSAM	MR.A M MAZUMDAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MS.B DAS	PP, ASSAM
14	Crl.A./33/2010 WITH LCR 6 FILES	KANAK DAS <b>Versus</b> THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MS.P GOGOI	PP, ASSAM
15	Crl.A./36/2010 WITH LCR 4 FILES	RADHIKA KALITA <b>Versus</b> THE STATE OF ASSAM	MS.N SARMA MR.M KALITA MR.H L MAURYA	PP, ASSAM
16	Crl.A./41/2010 WITH LCR 3 FILES	SMT RUNUMI DEVI <b>Versus</b> HARADHAN SARMA and ANR,	R ALI N J DAS A CHOUDHURY P K DAS	B K SHARMA P M DEKA PP, ASSAM
17	Crl.A./56/2010 WITH LCR 5 FILES	MD. AMZAD ALI, <b>Versus</b> THE STATE OF ASSAM	MR.S CHAUHAN MR.S CHOUHAN MR.R S CHOUHAN	PP, ASSAM
18	Crl.A./60/2010 WITH LCR 3 FILES	AFTAB UDDIN BARBHUIYA, <b>Versus</b> MAKADDAS ALI MAZUMDER and 2 ORS,	H I CHOUDHURY F H LASKAR S K DEORI K UDDIN B AHMED	S CHOUDHURY
19	Crl.A./62/2010 WITH LCR 4 FILES	MD.NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	PP, ASSAM
20	Crl.A./63/2010 WITH LCR 5 FILES	BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS	PP, ASSAM
21	Crl.A./66/2010 WITH LCR 4 FILES	MAHEN SARMAH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.R SARMA MSB DEVI	PP, ASSAM
22	Crl.A./69/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION, <b>Versus</b> MR. SATYENDRA BORAH and 2 ORS,	MR.K K NANDI MS.P BORGHAIN	PP, ASSAM
23	Crl.A./76/2010 WITH LCR 5 FILES	M/S. GANG and SONS, <b>Versus</b> MR. DEEPESH JAIN and ANR	MR.D K KOTHARI MR.N DEKA MRR K MOUR MR.B DEKA	MR.O P BHATI MR.T C DAS MR.D DEKA MISS.N DAS PP, ASSAM MR.H K BORA
24	Crl.A./81/2010 WITH LCR 7 FILES	AMULYA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR.P KATAKI MS.S KHATANIAR	PP, ASSAM
25	Crl.A./84/2010 WITH LCR 1 FILE	RNB MINERALS and CHEMICALS LTD. <b>Versus</b> SHAGIR AHMED and ANR	P GOSWAMI D DEVI R K JAIN	MR.M U MONDAL MR.A B SIDDIQUE MS.M GOGOI PP, ASSAM

26	Crl.A./91/2010 WITH LCR 4 FILES	NITUL KALITA, <b>Versus</b> DR. HIREN GOGOI and ANR,	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.P BHUYAN MR.K N SURI	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.J BORA MSK KALITA MR.A BORGHAIN PP, ASSAM
27	Crl.A./94/2010 WITH LCR 4 FILES	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR.S U AHMED MD.S ISLAM MR.S M SAHJAHAN	PP, ASSAM
28	Crl.A./96/2010 WITH LCR 3 FILES	DHIREN DEKA, <b>Versus</b> STATE OF ASSAM,	MR.M SARMA MR.S SARMA MR.P SARMA	PP, ASSAM
29	Crl.A./97/2010 WITH LCR 3 FILES	SANKAR DEBNATH, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.A KHALEQUE MR.Z KHALID	PP, ASSAM
30	Crl.A./105/2010 WITH LCR 6 FILES	SAMAR KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.R CHOUDHURY MS.S K NARGIS	PP, ASSAM
31	Crl.A./182/2010 WITH LCR 4 FILES	THE STATE OF ASSAM, <b>Versus</b> MAHENDRA DIHINGIA,	ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR
32	Crl.A./185/2010 WITH LCR 4 FILES	DEBARU BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.M JAIN MD.ASLAM	PP, ASSAM
33	Crl.Rev.P./195/2008 WITH LCR 3 FILES	SRI MONORANJAN PATHAK <b>Versus</b> THE STATE OF ASSAM	R SARMA MS.R DHAR	PP, ASSAM
	<b>WITH</b> Crl.M.C./385/2008 <b>in</b> Crl.Rev.P./195/2008	SRI MANORANJAN PATHAK <b>Versus</b> THE STATE OF ASSAM	MR.R SARMA	PP, ASSAM
34	Crl.Rev.P./140/2009 WITH LCR 3 FILES	SHRI RAM BABU SHAW <b>Versus</b> THE STATE OF ASSAM and ANR	B SARKAR R DHAR J PAUL P SEN	MR. N ALAM MRP K SINGH MR.K RAJA MR.M U HAQUE PP, ASSAM
35	Crl.Rev.P./179/2009 WITH LCR 3 FILES	MD NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.A ALI MD.S ISLAM MR.A CHOUDHURY	PP, ASSAM
36	Crl.Rev.P./195/2009 WITH LCR 1 FILE	SRI NITUL BORAH <b>Versus</b> SMTI PINKI BORAH and ANR	D K JAIN N ALAM K DAS I CHOUDHURY	PP, ASSAM
37	Crl.Rev.P./229/2009 WITH LCR 3 FILES	JUGAL THAKURIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.K AGARWAL MR.P KALITA	MR.K BHATTACHARJEE MS M BHATTACHARYA PP, ASSAM MR.J C BARUAH
38	Crl.Rev.P./236/2009 WITH LCR 3 FILES	SRI DHIREN CHANDRA BORAH <b>Versus</b> SMTI PALLAVI KALITA	MR.P KATAKEY MR.R BORPUJARI MS.D DEKA	MR.D K KOTHARI MRR K MOUR MRK BHUYAN MR.B DEKA MRS.G MEDHI
39	Crl.Rev.P./240/2009 WITH LCR 3 FILES	MD. HASEN ALI <b>Versus</b> THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
40	Crl.Rev.P./243/2009 WITH LCR 3 FILES	UTTAM GHOSE <b>Versus</b> THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.S K ROY MR.M I HUSSAIN	PP, ASSAM

41	Crl.Rev.P./249/2009	SMTI JUNU DEKA <b>Versus</b> THE STATE OF ASSAM	DR.B AHMED MR A R BHUIYAN	MR.D BARUAH MR.N ZAMAN MR.Y DOLOI MR.P C DEY MR.A GANGULY MR B CHANDA PP, ASSAM
42	Crl.Rev.P./253/2009 WITH LCR 4 FILES	MD DUDU HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR.I CHOUDHURY MSS DEVI MS.S BEGUM MRS.S P HUSSAIN MISSM CHUTIYA	PP, ASSAM
43	Crl.Rev.P./261/2009 WITH LCR 2 FILES	PRADIP DAS SARKAR <b>Versus</b> SMT. UMA SARKAR	MR.B DEY MR.R DHAR MR.N N UPADHAYA MR.H CHETRY	MR.K SARMA MR.D DAS
44	Crl.Rev.P./270/2009 WITH LCR 4 FILES	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS.A DEVI MRSR PHUKAN	PP, ASSAM
45	Crl.Rev.P./273/2009 WITH LCR 3 FILES	ABDUR RAHMAN MANDAL and ANR. <b>Versus</b> MOSHT RUKIA KHATUN and ANR	MR. S K SAHARIAH MRM H AHMED MR D C NATH MISSS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
46	Crl.Rev.P./291/2009 WITH LCR 3 FILES	ABUL BASHAR <b>Versus</b> THE STATE OF ASSAM	MS.N BHARALI MS.K BORA	PP, ASSAM
47	Crl.Rev.P./294/2009 WITH LCR 3 FILES	HANIF ALI <b>Versus</b> MUSSTT. SUNTARA BEGUM	MR.G AHMED MS.R BEGUM MD.M Z SHAH MR.R ALI	
<b>WITH</b>				
48	Tr.P.(Crl.)/31/2009	SMTI JUNU DEKA and ANR. <b>Versus</b> THE STATE OF ASSAM	DR.B AHMED MR A R BHUIYAN	MR.D BARUAH MR.Y DOLOI PP, ASSAM
49	Crl.Rev.P./307/2009 WITH LCR 3 FILES	SRI BIREN HANDIQUÉ <b>Versus</b> THE STATE OF ASSAM and ANR	MR.D C MAHANTA MRS.S BORPATRAGOHAIN	MR.B C DAS MR.U DUTTA PP, ASSAM
50	Crl.Rev.P./331/2009 WITH LCR 3 FILES	BISHU MUKHERJEE and ORS. <b>Versus</b> THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. R A CHOUDHURY	17-12-2018	To	07-01-2019
3)	MS. B SARKAR	18-12-2018	To	05-01-2019
4)	MR. T ROY	18-12-2018	To	05-01-2019
5)	MR. S B SARMA	03-01-2019	To	03-01-2019
6)	MR. S BHATTACHARJEE	20-12-2018	To	04-01-2019
7)	MR. N ISLAM	03-01-2019	To	08-01-2019
8)	MR J A HASSAN	03-01-2019	To	03-01-2019
9)	MS. B M CHHETRI	03-01-2019	To	11-01-2019
10)	MR A CHANDRAN	03-01-2019	To	07-01-2019
11)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
12)	MR. U K BARMAN	24-12-2018	To	06-01-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### HEARING CAUSELIST

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[AT 10:30 AM]

BEFORE:

### CRIMINAL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.Pet./407/2010	DR. HEMENDRA RAM PHOOKUN <b>Versus</b> THE STATE OF ASSAM AND ANR	A K BHATTACHARYYA P K GOSWAMI D K BHATTACHARYYA B M CHOUDHURY U CHOUDHURY C PHUKAN	S C BISWAS G J SAIKIA B CHOUDHURY M BISWAS PP, ASSAM R RANGMAI
2	Crl.Pet./61/2011	SHANKER RAJKHEWA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR S BHUYAN MR. A K BHUYAN MS. B BHUYAN MR. P KATAKI MS.M DEVI MR J BORAH MS.R BEGUM	N DUTTA (Sr. Adv) MR. B GOGOI (R2) MR. B BARUAH (R2) MS. R BORAH PP, ASSAM
3	Crl.Pet./238/2011	SMTI TAMIZA RAHMAN <b>Versus</b> GAUTAM BORAH	MR.K N CHOUDHURY MS.R DEKA	MR.P KATAKI MS.R BEGUM MS.S KHATANIAR
4	Crl.Pet./314/2011 WITH LCR	MRS. SABNAM AHMED and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
5	Crl.Pet./539/2011	SHIV KUMAR KANOI and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.A DEKA MS.T TALUKDAR MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR.N C DAS SC, A.T.P.P.F & P.F SCHEME PP, ASSAM
6	Crl.Pet./625/2011	JITU DEY and ANR. <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
7	Crl.Pet./33/2012 WITH LCR 3 FILES	RINA TALUKDAR <b>Versus</b> TALUKDAR BIDYUT BIKASH	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MS.G MAHANTA MS.C BAISHYA	MR.H R A CHOUDHURY MS.P DAS MR.H ALI
8	Crl.Pet./36/2012 WITH LCR 2 FILES	SRI SUBHENDU KAR <b>Versus</b> SMTI RUNA KAR and ANR	MR.B CHOUDHURY MR.R K JAIN	MRG P BHOWMIK MR.S S ROY
9	Crl.Pet./68/2012	RANJIT DUTTA <b>Versus</b> H K DEV MAHANTA, ACS	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	
10	Crl.Pet./69/2012 WITH LCR 1 FILE	SMTI ANAMIKA BORO <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B B NARZARI MR.A R SHOME MR.S CHAUHAN	MR.M CHIRING PP, ASSAM MR.D C C PHUKAN

11	Crl.Pet./81/2012 WITH LCR 1 FILE	BINOD DEKA and 2 ORS. <b>Versus</b> MAHEK ADHIKARI	MR.I A HAZARIKA MR.P KATAKI MRM HALOI MR.R K CHOUDHURY	
12	Crl.Pet./96/2012 WITH LCR 1 FILE	ABDUL LATIF SAIKIA and 3 ORS <b>Versus</b> JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
13	Crl.Pet./105/2012 WITH LCR 2 FILES	KARUNA KR. SAIKIA and 10 ORS <b>Versus</b> RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA
14	Crl.Pet./143/2012	JOY CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	MR.D SAIKIA PP, ASSAM
15	Crl.Pet./173/2012 WITH LCR 2 FILES	ARVIND GOEL and 3 ORS. <b>Versus</b> STATE OF ASSAM	MR.S K JAIN MR.R K JAIN MR.P MAHANTA MR.T C KHATRI	PP, ASSAM
16	Crl.Pet./180/2012 WITH LCR 1 FILE	CHANDAN DEY and 2 ORS. <b>Versus</b> STATE OF ASSAM and ANR.	MR.T DEURI MR.U SAIKIA MR.J RABHA	PP, ASSAM
17	Crl.Pet./185/2012 WITH LCR 3 FILES	SUJIT RUDRA <b>Versus</b> TAPAN KR. DEY	MR.A D CHOUDHURY MR. S DEKA MR.M K DAS MR.D CHOUDHURY	MR.S S SHARMA MS.L SARMA MR.D J MUKHERJEE
18	Crl.Pet./188/2012 WITH LCR 1 FILE	MAHABIR PRASAD THAKUR and ANR <b>Versus</b> KESHAB PRASAD GUPTA SAHU	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.S RAHMAN MR.M AHMED
19	Crl.Pet./250/2012	BINITA DEKA KALITA and 2 ORS. <b>Versus</b> PAPPU DEKA KALITA	MR.P KATAKI MRS.S KHATANIAR DUTTA	MR.N AHMED
20	Crl.Pet./259/2012 WITH LCR 3 FILES	NAND KISHORE SHARMA <b>Versus</b> RAMA SANKAR SHARMA	MR.P J SAIKIA MR.K BARUAH	MR.G N SAHEWALLA MR.P DEKA MR.J KOTOKY
21	Crl.Pet./273/2012 WITH LCR 4 FILES	GIRIN BORA <b>Versus</b> GANGA KATAKY	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.B SHARMA MR.S K DEKA MR.J DEKA MR.K R BOROOAH MRSATYEN SARMA
	<b>WITH</b>			
22	Crl.Pet./298/2012	NIRMAL BHUYAN <b>Versus</b> GANGA KATAKY	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.B SHARMA MR.S K DEKA MR.J DEKA MR.K R BOROOAH MRSATYEN SARMA
	<b>WITH</b>			
23	Crl.Pet./346/2012	SUREN BORAH <b>Versus</b> GANGA KATAKY	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.B SHARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA MR.K R BOROOAH MRSATYEN SARMA
	<b>WITH</b>			
24	Crl.Pet./347/2012	SWAPAN DEY <b>Versus</b> GANGA KATAKY	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.B SHARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA MR.K R BOROOAH MRSATYEN SARMA
25	Crl.Pet./312/2012 WITH LCR 6 FILES	KAMAL KISHORE KANOO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.P KATAKI MS.R BEGUM PP, ASSAM

26	Crl.Pet./339/2012	JAYDEEP BHUYAN <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR.S KALITA MR.G SOREN MR.T H HAZARIKA MR.M CHETIA MR.T BARUAH MS.P BARUAH MR.A BARUAH MS.R GOGOI MR.A RASHID MR.N P DUWARAH	MR.M SARANIA MR.S AHMED GA, NAGALAND
27	Crl.Pet./340/2012 WITH LCR 2 FILES	HYDER HUSSAIN and ANR. <b>Versus</b> DHRUBAJYOTI RAVA	MR.P KATAKEY MR.D K BAGCHI MR.D CHAKRABORTY	MR.T J MAHANTA MR.I CHOUDHURY MR.S P DAS
28	Crl.Pet./341/2012 WITH LCR 2 FILES	JAYANTA BARUAH and 4 ORS. <b>Versus</b> HAREN SARMA	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.B BURAGOHAIN MSI RAJKHOWA
29	Crl.Pet./348/2012	UDAY SANKAR SENAPATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
30	Crl.Pet./357/2012 WITH LCR 2 FILES	MAHENDRA KUMAR AGARWALLA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P BORA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MR.B DUTTA MS.T TALUKDAR	MR.N C DAS SC, ATPPF PP, ASSAM
31	Crl.Pet./379/2012 WITH LCR 1 FILE	MAHESH BAISHYA <b>Versus</b> MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
32	Crl.Pet./397/2012	SHRI R.S. SHARMA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	PP, ASSAM MR.S C KOYAL ASSTT.S.G.I.
33	Crl.Pet./403/2012 WITH LCR 1 FILE	BINOY KRISHNA DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B BARUAH MR.B M CHOUDHURY MR.A K BHUYAN MR.U CHOUDHURY	PP, ASSAM
34	Crl.Pet./417/2012 WITH LCR 4 FILES	MEHER ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR.M R ISLAM PP, ASSAM
35	Crl.Pet./432/2012 WITH LCR	DWIPEN @ DIPEN BARMAN <b>Versus</b> GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
36	Crl.Pet./471/2012 WITH LCR 1 FILE	MRS. PARASHMITA DEY and ANR <b>Versus</b> SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.B PHUKAN MR.K BARUAH
37	Crl.Pet./473/2012 WITH LCR 2 FILES	GEETA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
38	Crl.Pet./474/2012 WITH LCR 2 FILES	HAZI MOFIZUDDIN and 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS.B HAZARIKA MR.H BURAGOHAIN MS.M SAIKIA MS.D GOGOI MS.K DIHINGIA MRS.M BURHAGOHAIN	MS.J HUDA PP, ASSAM
39	Crl.Pet./475/2012 WITH LCR 1 FILE	SHANTILAL MANOTH <b>Versus</b> CHAND MALL GUNECHA	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MS.B M CHETRI	MRJ C GAUR MR.D CHAKRABORTY
40	Crl.Pet./512/2012 WITH LCR 1 FILE	SMTI LABANU TAMULY <b>Versus</b> BIDHAN DEV	MR.S N SARMA MR.A JAHID	

41	Crl.Pet./546/2012 WITH LCR 2 FILES	MURARI KUMAR SINGH <b>Versus</b> SMT. RIMI SINGH	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	MR.P KATAKI MRS.A D LAHKAR
42	Crl.Pet./556/2012 WITH LCR 1 FILE	PRANOY BORDOLOI and ANR <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.A K BHUYAN MR.M CHOUDHURY MR.M K DAS MS.Z ANJUM MR A SAIKIA MR.B BHUYAN	PP, ASSAM
43	Crl.Pet./618/2012 WITH LCR	SRI ARUP JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P PATHAK MS.P BARMAN MR.J N GOGOI MRS OJAH	MS.M DAS MR A N AHMED MR.B C CHOUDHURY PP, ASSAM
44	Crl.Pet./653/2012 WITH LCR 1 FILE	MRS. MANORAMA SANGMA and ANR. <b>Versus</b> THE DISTRICT MAGISTRATE , KAMRUP METRO , and ORS.	MR.K GOGOI MS.P BORAH MR.P K BORA MR.S BORTHAKUR	MR.J SARMA MR.P THAKURIA PP, ASSAM MR.G KAKATI
45	Crl.Pet./683/2012 WITH LCR 3 FILES	RUBUL CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M SARANIA MR.S U AHMED MS.R DEVI	PP, ASSAM
46	Crl.Pet./698/2012 WITH IA(Crl) 546/16(D/O), LCR 2 FILES	PRABHATKAMAL BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
	<b>WITH</b>			
47	Crl.Pet./291/2012	PRABHATKAMAL BEZBARUAH <b>Versus</b> THE STATE OF ASSAM and ANR	S C KEYAL S K GHOSH S P CHOUDHURY G SARMAH B KAUSHIK A BHATTACHARJEE	PP, ASSAM
48	Crl.Pet./722/2012 WITH IA 345/15(D/O) & LCR 2 FILES	KAYANG TEA SEED CO. LTD <b>Versus</b> ANAMI TANTI and ORS.	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN(R-1TO4) MR.D DAS(R-1TO4) MR.K SARMAR-1TO4 MR.M BERIA(R-1TO4) MR.K CHOUDHURY(R-1TO4) MS.K M SARMA(R-1TO4)
49	Crl.Pet./773/2012	DIPANNITA JAISWAL <b>Versus</b> STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.B BHUYAN MS.P PATHAK	MR.A CHOWDHURY MR.P N GOSWAMI MR.A BORA PP, ASSAM
50	Crl.Pet./837/2012 WITH LCR 3 FILES	MANGAL SAHA <b>Versus</b> THE STATE OF ASSAM	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MRJ A HASSAN MR.H A SARKAR	PP, ASSAM
51	Crl.Pet./851/2012 WITH LCR 1 FILE	DEBANAND MISONG @ DEBA MISONG and ANR. <b>Versus</b> HEMADHAR MISONG and 2 ORS	MR.P K GOSWAMI MR.M K SHARMA	MR.G PEGU MR.M PHUKAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. R A CHOUDHURY	17-12-2018	To	07-01-2019
3)	MS. B SARKAR	18-12-2018	To	05-01-2019
4)	MR. T ROY	18-12-2018	To	05-01-2019
5)	MR. S B SARMA	03-01-2019	To	03-01-2019
6)	MR. S BHATTACHARJEE	20-12-2018	To	04-01-2019
7)	MR. N ISLAM	03-01-2019	To	08-01-2019
8)	MR J A HASSAN	03-01-2019	To	03-01-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[ FROM 03-01-2019 TO 01-03-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	RSA/26/2007 WITH LCR (PART-II HEARING)	MD. RAJAB ALI <b>Versus</b> MD. AJIMUDDIN	S C KEYAL S K GHOSH S P CHOUDHURY	B C DAS A BANERJEE
	<b>WITH</b> I.A.(Civil)/3174/2018 <b>in</b> RSA/26/2007	RAJAB ALI <b>Versus</b> MD. AJIMUDDIN AND 3 ORS	MR. S K GHOSH MR. U DUTTA	MR. B C DAS
2	RSA/58/2007 WITH LCR	DIPALI DAS and ORS <b>Versus</b> SHAFALI SUR and ORS	S BANIK MR. R SARMA (APP 1(B) & 2(A)) MR. D MAZUMDAR (APP 1(B) & 2(A)) P GOGOI B BORA MR. S BISWAS (APP 1(B) & 2(A)) B SARMA	S S ROY R HAZARIKAR-5ito5iv G P BHOWMIK K N SURI J PURKAYASTHA
	<b>WITH</b> MC/2402/2007 <b>in</b> RSA/58/2007	DIPALI DAS and ORS <b>Versus</b> SHAFALI SUR and ORS	S BANIK P GOGOI B BORA B SARMA	
3	RSA/101/2007 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> M/S HOTEL NATRAJ	MR.S SINGH MRG JALAN MR.S S SARMA	MR.B K KAR MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY
4	RSA/127/2007 WITH LCR LCR 3 FILES	DALA SINGHA and ORS <b>Versus</b> RAM KR. SINGHA and ORS	MR.G SAIKIA MR.P K KALITA MR.N DAS	MR.A M MAZUMDAR MR.A K TALUKDAR MD.S ISLAM
5	RSA/7/2008 WITH LCR	MD. SABIR AHMED and ORS <b>Versus</b> MD. SAHED ALI and ORS	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MR.P MAHANTA MR.D R BORA
6	RSA/25/2008 WITH LCR	BAPAN CH. NATH <b>Versus</b> ANANTA RAM NATH		MR.B HAZARIKA
7	RSA/47/2008 LCR 9 FILES	BHRIGU MAJHI <b>Versus</b> SRIKANTA BORDOLOI	H K DEKA M ISLAM G DAS	MR.B K MAHAJAN MR.A C SARMA MR.N HAQUE MRN J DAS MR. M K BORAH MS.N DEVI MR.A CHOUDHURY MR.P MEDHI MR.B AHMED

8	RSA/56/2008 WITH LCR	BANWARILAL SHARMA. <b>Versus</b> SMT. KAMALA DEVI AJITSARIA..	S P ROY D NANDI R P N SINGH C SARMA, BR DAS K RAJBONGSHI	G N SAHEWALLA P DEKA MD ASLAM H C SARMA S S BAWARI L K BORAH G MISHRA R C SANCHATI
	<b>WITH</b>			
9	SAO/2/2008	HARSH NAMULA <b>Versus</b> BANWARILAL SHARMA and ORS	N G KUNDU J DAS P K R CHOUDHURY	MR.G N SAHEWALLA J CHAKRABORTY MR.MD ASLAM MR.B K KAR C K S BARUAH MR.P DEKA R C SANCHATI MR.G K MISHRA
10	RSA/57/2008 WITH LCR	NAGEN DAS <b>Versus</b> NARAN DAS	MR.P DAS MS.A K CHOUDHURY MR.U K DAS MR.D CHOUDHURY	
11	RSA/71/2008 WITH LCR	JOGESWAR MEDHI <b>Versus</b> PROMOD MEDHI and ORS	MR.SHEELADITYA	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI
12	RSA/72/2008 WITH LCR	JOYTISH CHOUDHURY and ORS. <b>Versus</b> APURBA KR. CHOUDHURY and ORS.	M K CHOUDHURY A DEKA M DUTTA	MR.A C SARMA(R-1) MR.P CHAKRABORTY MR. M K BORAH(R-1)
	<b>WITH</b> MC/2327/2008 <b>in</b> RSA/72/2008	JOYTISH CHOUDHURY and ORS. <b>Versus</b> APURBA KR. CHOUDHURY .	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.A DEKA	
13	RSA/78/2008	MD. BADSHAH SHEIKH @ ALI and ORS <b>Versus</b> MUSTT. JAHANARA BEGUM	MR.S P ROY MR.D NANDI MR.R P N SINGH MS.B DAS MR.K RAJBONGSHI MR.N N JHA	MR.L RAHMAN
	<b>WITH</b> MC/1633/2008 <b>in</b> RSA/78/2008	MD. BADSHAH SHEIKH @ ALI and ORS <b>Versus</b> MUSTT. JAHANARA BEGUM	S P ROY MS.D NANDI MR.R P N SINGH MR.B DAS MR.K RAJBONGSHI MR N N JHA	L RAHMAN
14	RSA/79/2008 WITH LCR	ON THE DEATH OF BUREN CH. BORA,HIS LEGAL HEIRS- SMTI SABITRI BORA and ORS <b>Versus</b> BALIK DEBI and ORS	T GOSWAMI	MR.H K DEKA MS.A MAHANTA MR.P SUNDHI MR.T G BARUAH
15	RSA/82/2008	KAMAL BORAH <b>Versus</b> BIREN SAIKIA and ORS	K K MAHANTA K KONWAR M PATHAK N KALITA P K DAS P K DAS M KATAKI	T GOSWAMI
16	RSA/84/2008 WITH LCR	HEM CHANDRA SHARMA ANIL <b>Versus</b> AUNIATI SATRA	MR.S K GOSWAMI MR.P K SHARMA	MS.B CHOUDHURY MR.S SAHU MS.P BORAH MISS.D CHOWDHURY
17	RSA/86/2008 WITH LCR	MD. NURUL ISLAM <b>Versus</b> MD. JALALUDDIN MANDAL	MR.S HUSSAIN MR.R ALI MR.H N ISLAM	MR.D A KAIYUM MR.M H ANSARI
18	RSA/101/2008 WITH LCR	UMESH CH. PATHAK <b>Versus</b> SANTOSH BASAK	MR.B C DAS MR.S ROY	

19	RSA/103/2008 WITH LCR	LONGRU MUNDA <b>Versus</b> JABAN ALI	MR.P P BARUAH MR.M KHATANIAR MR.R SHARMA	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
20	RSA/108/2008 WITH LCR	GANISH MAHATO <b>Versus</b> TARACHAND SONI	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.M JAIN	MR.K AGARWAL MR. P NEOG MR.S PRAKASH MRS.P DUTTA
21	RSA/114/2008 WITH LCR	CHITTA RANJAN DEY <b>Versus</b> NILMONI NANDI	M H RAJBARBHUIYAN R ISLAM A MANNAF R CHETRI	R P SARMAH L K BORAH P K DEKA H C SARMA M R ADHIKARI D CHAKRABARTY(R- 1 to 5) S R BORUAH(R-1TO5) K D SINGH S DEY
22	RSA/131/2008 WITH LCR	NIRMALANGSHU BHATTACHARJEE <b>Versus</b> MUSTT. ISKA ARA BEGUM	S C KEYAL S K GHOSH S P CHOUDHURY P GOSWAMI	SHEELADITYA S MEDHI
23	RSA/142/2008 WITH LCR	ON THE DEATH OF WAHED ALI HIS LEGAL HEIRS BILLAL HUSSAIN and ORS <b>Versus</b> MUSTT. JAMELA KHATOON	M K SARMA C GOSWAMI	MR.N N KARMAKARR- 1-12 MR.B B RABHA(R- 1-12)
24	RSA/145/2008 WITH LCR	BISHESWAR BORA <b>Versus</b> ON THE DEATH OF BIPIN CH. ADHAYAPAK HIS LEGAL HEIRS SMTI AMALA ADHAYAPAK and 4 ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.M JAIN MS.M D BURMAN	MR.R P KAKOTI MR.A C SARMA MR.A K DUTTA MR D C NATH MR.B HALDAR
25	RSA/157/2008 WITH LCR	JAMALUDDIN AHMED and ORS <b>Versus</b> MUSTT. ROMENA AHMED	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A MATIN	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE
26	RSA/166/2008 WITH LCR	BISHNU THAPA and ORS <b>Versus</b> KHEM BAHADUR THAPA	MR.B CHOUDHURY MSB S GOGOI	MR.S C BISWAS MR.S U AHMED A I AHMED A I AHMED MR.T C KHATRI
27	RSA/123/2012 WITH LCR (FIXED IN PART-II HEARING LIST FROM JAN. 2019)	PABITRA MOHAN PAUL BHOUMIK <b>Versus</b> MONKUMAR PAUL BHOUMIK	MR.S DEY MR.WISE IMRAN MR H HOQUE MR.A B CHOWDHURY	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.H R CHOUDHURY MS.M DUTTA
28	RSA/250/2014 WITH LCR (PART-II HEARING JAN. 2019)	SIDDEQUE ALI @ SIDDEQUE AHMED and 4 ORS. <b>Versus</b> NAMAR ALI and 42 ORS.	MR.S DEY MR.P SEN	MR.I A TALUKDAR
29	RFA/16/2010 WITH LCR	M/S SREE DURGA TRADING COMPANY and ANR <b>Versus</b> SMT SANKALA DEVI THAKUR	MR.D K DAS MR. S BANIK MR H GUPTA MR.S J SARMA	MR.S P ROY MR.D NANDI MRK KALITA MR.R P N SINGH MR.N N JHA MR.K RAJBONGSHI
	<b>WITH</b> CO/11/2010 <b>in</b> RFA/16/2010	BRAHMA THAKUR <b>Versus</b> M/S SREE DURGA TRADING COMPANY and ANR	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.S J SARMA MSK KALITA MR.K RAJBONGSHI	
	<b>WITH</b> MC/221/2012 <b>in</b> RFA/16/2010	M/S SREE DURGA TRADING COMPANY and ANR <b>Versus</b> BRAHMA THAKUR	MR.D K DAS MR.S J SARMA	MR.S P ROY MR.D NANDI MRK KALITA MR.N N JHA MR.K RAJBONGSHI

30	RFA/16/2011 CAVT. NO. 84/2011 WITH LCR AND P.B.	DULAL UDDIN AHMED <b>Versus</b> RINA CHOUDHURY AND 2 ORS	MRG P BHOWMIK MR.R HAZARIKA MR.T C KHATRI	MR.K N CHOUDHURYR-1-3 MR.M MAHANTA(R-1-3) MR.B TALUKDAR MR.A DHAR(R-1-3) MR.M DAS MS.D DAS(R-1-3) FOR CAVEATOR
31	RFA/26/2011 WITH LCR	MUSTT. MINARA BEGUM and 4 ORS, <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 3 ORS,	MR.P K DEKA MR.I H LASKAR MS.R DEWAN MR. S ALAM	MR.B D DAS SC, A S E B
32	RFA/27/2011 I.A.(C) 1525/16(D/O), WITH LCR	KUMUD BAISHYA AND ANR <b>Versus</b> EVA BANDANA BASUMATARI AND ORS	MR.J I BORBHUIYA MR R DHAR MD. A MATLIB MS.P R MAHANTA MR.S R GOGOI MR.P BORAH MR.L MOHAN MR.H BARUAH MS. A AHMED MR.N K DEKA MRS.K H CHOUDHURY MR.A BORGHAIN MR.J P LAHON MR.A HAZARIKA	MR.B K SARMA(R-7&8) MR.P K KALITA(R- 1-6) MR.G J SAIKIA(R- 1-6) MR.K R BOROOAH(R- 1-6) MR.H RAJBANGSHI(R-7&8)
	<b>WITH</b> MC/1882/2011 <b>in</b> RFA/27/2011	KUMUD BAISHYA AND ANR <b>Versus</b> EVA BANDANA BASUMATARI AND ORS	MR.J I BORBHUIYA MR.L MOHAN MR.A AHMED MR.K H CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/294/2017 <b>in</b> RFA/27/2011	KUMUD BAISHYA AND ANR <b>Versus</b> EVA BANDANA BASUMATARI AND ORS	MR.J I BORBHUIYA MS.P R MAHANTA MR.S R GOGOI MR.P BORAH MR.L MOHAN MR.H BARUAH MS. A AHMED MR.N K DEKA MRS.K H CHOUDHURY MR.J P LAHON MR.A BORGHAIN MR.A HAZARIKA	MR.B K SARMA(R-7&8) MR.H RAJBANGSHI(R-7&8)
	<b>WITH</b> I.A.(Civil)/3005/2018 <b>in</b> RFA/27/2011	SRI KUMUD BAISHYA AND ANR <b>Versus</b> SMTI. EVA BANDANA BASUMATARI AND 7 ORS	MD. A MATLIB MR. A DHAR	MR. B K SARMA MR G J SAIKIA MR. H RAJBANGSHI
33	RFA/28/2011 WITH LCR	THE STATE OF ASSAM and 6 ORS, <b>Versus</b> ON THE DEATH OF NAWAB NAZRUL ISLAM,	MR. B GOSWAMI MR.S K GHOSH MR. D DOLEY MR. C K S BARUAH	MR. N ALAM
34	RFA/35/2011 CAVT. NO. 526/2011 WITH LCR	ASSAM STATE ELECTRICITY BOARD AND ORS <b>Versus</b> M/S RAJ ASSOCIATES	MR.B D DAS MR.H K SARMA MR.P BHOWMICK MR. D NATH SC, APGC	MR.A DHAR MRK K DAS FOR CAVEATOR
35	RFA/41/2011 WITH LCR	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS <b>Versus</b> AJAY KUMAR KHAN	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
36	RFA/42/2011 CO 172332/2012 & MC 1462/12, WITH LCR	M/S ROYAL INDUSTRIES AND ANR. <b>Versus</b> SRI MANOJ KUMAR MORE AND ORS	MR.S CHETIA MR.A GOYAL MR.G KHANDELIA	MR.A KABRA
37	RFA/1/2013 WITH LCR	DALIMI BHARALI and ANR <b>Versus</b> PRABIN CHANDRA KHARGHARIA and 2 ORS	MR.L TALUKDAR MS.M DAS MR.G DAS MR.B DAS	MR K H CHOUDHURY MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM



38	RFA/22/2013 MC 317/2011(D/O), WITH LCR AND P.B.	ASSAM STATE ELECTRICITY BOARD, <b>Versus</b> M/S HOTEL INSURYA OF THE AHMED TEA CO. P LTD.,	MR.B D DAS MR.P BHOWMICK N J DUTTA MR. D NATH MR. K D SARMA	MR.A SARMA MR.R SARMA MS.S SARMA MR.H DEKA MS.N M DEKA MS.R DEURI MR.D HAZARIKA
39	RFA/46/2013 WITH LCR  <b>WITH</b> MC/2900/2013 <b>in</b> RFA/46/2013	M/S. ANDREW YULE and CO. LTD. <b>Versus</b> ASSAM STATE ELECTRICITY BOARD and 5 ORS.  M/S. ANDREW YULE and CO. LTD. <b>Versus</b> ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.K P SARMA MR.A C SARMA MR.H DAS MR.H GOGOI  MR.K P SARMA MR.A C SARMA MR.H DAS MR.H GOGOI	SC, A S E B  SC, A S E B
40	RFA/55/2013 WITH LCR AND P.B.	SMTI ASHA DEVI JINDAL <b>Versus</b> POWER GRID CORPORATION OF INDIA LTD. and 10 ORS,	MR.G N SAHEWALLA MR.A CHETIA MR.J KOTOKY MD.ASLAM	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
41	RFA/35/2014 WITH LCR  <b>WITH</b> MC/64/2015 <b>in</b> RFA/35/2014  <b>WITH</b> I.A./80/2015 <b>in</b> RFA/35/2014  <b>WITH</b> I.A./712/2016 <b>in</b> RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> MONIBOR KURMI and 21 ORS,  GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> MONIBOR KURMI and 21 ORS,  GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM  MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM  MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MRV K BAROOAH  MR.K K DEY MRV K BAROOAH  MR.K K DEY MR V K BAROOAH
42	RFA/55/2014 WITH MC 2726/14(D/O) & LCR	BHAGAWAN DAS, <b>Versus</b> DEBAJYOTI SAIKIA and ANR,	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A DHAR MISS. R R KAKATI MS.R R BARUAH MR.R K JAIN MS.P GOSWAMI MR. B K KASHYAP	MR.R SARMA MR.D BARMAN(R- 1&2) MR.H DEKA MR.D DAS MR. B DEKA (R1) MR.K SARMA MR.A HUSSAIN MR.D HAZARIKA MR. M DAS (R1) MR.M BERIA MR.K CHOUDHURY MR.A THAKUR(R- 1&2) MS.K M SARMA
43	CRP/164/2011 CAVT. NO. 502/11 WITH LCR <b>WITH</b> MC/1915/2011 <b>in</b> CRP/164/2011	KAILASH CHAND SHARMA @ JOSHI <b>Versus</b> PURSOTTAM LAL SHARMA  PURSOTTAM LAL SHARMA <b>Versus</b> KAILASH CHAND SHARMA @ JOSHI	MR.B K JAIN MS.R LAHKAR  MR.B K JAIN MS.R LAHKAR	MS.K YADAV FOR CAVEATOR MR.R L YADAV  MS.K YADAV FOR CAVEATOR MR.R L YADAV
44	CRP/224/2012 WITH LCR	MD. BASIT <b>Versus</b> MD. MOOSA	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA	MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.A DEY

45	CRP/292/2012 WITH LCR	SMTI RENUKA DEVI and 9 ORS. <b>Versus</b> ON THE DEATH OF JHUMARMAL BOTHRA ORIDINGAL DEFENDANT ... and ORS	MR.B C DAS MR.A K PAUL MS.D CHOWDHURY	
46	CRP/341/2012	DWIJEN NATH and 8 ORS <b>Versus</b> DEBESWAR NATH	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MR.K RAJBONGSHI	MR.P K DAS MR.B K SARMA
47	CRP/349/2012	ANDREW YULE and COMPANY LTD. and ANR. <b>Versus</b> M/S TINSUKIA VASTRA BHANDAR	MR.K AGARWAL MR.N DEKA MR.M CHETIA MR.D DEKA MR.M DEY	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA
48	CRP/530/2012 WITH LCR	ON THE DEATH OF KRISHNA BISWAS, HIS LEGAL HEIRS AND ANR <b>Versus</b> KESHAB CHANDRA DEY	G C PHUKAN S K SINGH R S THAKUR	S P CHOUDHURY A BHATTACHARJEE G SARMAH
49	CRP/536/2012 WITH LCR	REKHA AGARWALA and 2 ORS. <b>Versus</b> ANUROMA DAS and ANR	MR.A GOYAL MS.A CHOUDHURY MR.G KHANDELIA	MR.A C SARMA MR.S BARUAH MR.B HALDAR
	<b>WITH</b> I.A.(Civil)/2796/2017 <b>in</b> CRP/536/2012	REKHA AGARWALA and 2 ORS. <b>Versus</b> ANUROMA DAS and ANR	MR.A GOYAL	MR.A C SARMA
50	CRP/4/2013 CAVT. NO. 1410/12 WITH LCR	GAURI SHANKAR SHARMA <b>Versus</b> MOOLCHAND KUCHARIA and 9 ORS.	T ROY S DEY	S K SAHARIA H MAURYA M H AHMED D C NATH B DEKA MR.R C SANCHATI(R-1) L SRIVASTAV MRS SANCHETI(R-1) FOR CAVEATOR
51	CRP/17/2013 WITH LCR	BISWAJIT GHOSH <b>Versus</b> SMTI DIPTI DUTTA and ANR	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN MS.M BORA
52	CRP/139/2013	MD. ABID HUSSAIN <b>Versus</b> M/S NATONAL INSURANCE CO. LTD.	MR.A K PURKAYASTHA MR.S K DAS	MS.R D MOZUMDAR
53	CRP/208/2013 WITH LCR	SUNIL KUMAR CHAKRABORTY <b>Versus</b> RAM KRISHNA SEN BURMAN	MR.S K SINGH MR.P SUNDI	MR.R BARUAH MR.T C KHATRI
54	CRP/214/2013 CAVT. NO.67/2/013 WITH LCR	BAKUL DEB <b>Versus</b> SMTI DIPTI PAUL	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.A C SARMA MR.B C TALUKDAR FOR CAVEATOR
55	CRP/219/2013	SMTI DIPTI SARMA <b>Versus</b> SRINIVASH SARMA	MR.B CHAKRABORTY MR.U DAS MR.P SARMA	MR.A K DUTTA MR.N K KALITA MR.F E CHOUDHURY MR.R A CHOUDHURY
56	CRP/246/2013 WITH LCR	SHUBH KARAN SIPANI <b>Versus</b> SMTI DURBA DEB	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.J KOTOKY	MR.N DHAR MR.S CHAKRABORTY MR. B MALAKAR MR. T U LASKAR
57	CRP/276/2013	M/S NORTHEASTERN TRADE INTERNATIONAL A PROPRIETORSHIP FIRM <b>Versus</b> HINDUSTAN PAPER CORPORATION LIMITED	MR.R SEKHAR MRU S BORGHAIN MR.A BARUA MR.R BORDOLOI	

58	CRP/300/2013	SANJAY KUMAR JAIN <b>Versus</b> RITESH KUMAR TIBREWALLA and 4 ORS	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MD.ASLAM	MR.J K BAISHYA MR.L TALUKDAR MR.A PARVEZ MR.M K DAS MR.B DAS MRS.S S BAWARI MR.J KOTOKY
59	CRP/307/2013 WITH LCR	ARUN CHANDRA RAJBONGSHI and 2 ORS <b>Versus</b> KUKIL SINGH and 13 ORS	MR.S P ROY MR.K RAJBONGSHI MRA K RAI MR.R P N SINGH MR.N N JHA	MR.A SARMA
60	CRP/318/2013 WITH LCR	SMT KAMLA DEVI AGARWAL and 2 ORS <b>Versus</b> ANIL AGARWAL and ANR	MR.J SINGH MR.P N GOSWAMI MR.K K HANDIQUE	
61	CRP/322/2013 WITH LCR	AJIT DAS <b>Versus</b> SMTI BIVA CHAKRABORTY and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BHATTACHARYA	
62	CRP/323/2013 CAVT. NO. 271/13	M/S SYNERGY SERVICES <b>Versus</b> NATIONL PROJECT CONSTRUCTION CORPORATION LTD. and 5 ORS	MR.S KALITA MR.T BARUAH MR.A BARUAH MS.R GOGOI MS.P BARUA	MR.A DASGUPTA MR.S CHAKRABARTY FOR CAVEATOR
63	CRP/349/2013	ANIL URANG and ANR <b>Versus</b> PRABIN PHUKAN and 3 ORS	MR.J AHMED MR.S DAS MR.M ANSARI MR.D RAHMAN MR.A HOQUE MS.D BORA	MR.S C KEYAL MS.K HAZARIKA MR.K BURAGOHAIN MS.P BARUA
64	CRP/384/2013 WITH LCR	CHANDRA KANTA BORDOLOI and 10 ORS <b>Versus</b> SANTIRAM PATOR and 12 ORS	MR.D C C PHUKAN MRS.J GOGOI	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA
65	CRP/389/2013 CAVT. NO. 1014/13 WITH LCR	M/S HINDUSTAN STATIONERY STORES and 3 ORS. <b>Versus</b> LOKNATH SHARMA	MS.A CHOUDHURY	MR. R K BHUYAN FOR CAVEATOR
66	CRP/391/2013	MD. SADARUDDIN AHMED <b>Versus</b> MUSSTT. JABINA BEGUM	MS.J RAJKUMARI MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN
67	CRP/397/2013 WITH LCR	BIVAS DUTTA and 4 ORS <b>Versus</b> AHMED TEA COMPANY PVT. LTD.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MR.C K S BARUAH MS.D CHOWDHURY	MR.R SARMA MR.H DEKA MR.M HUSSAIN
68	CRP/398/2013 CAVT. NO.273/2/013	MD BADIJAMAL KHAN and 6 ORS <b>Versus</b> MUSTT. BASIRA BIBI and 6 ORS	MR.B BANERJEE MS.M DEV MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.G N SAHEWALLA(Sr.Adv.)(R- 1(a)-1(c),1(f)& 2) MR.P DEKA(R- 1(a)- 1(c),1(f)& 2) MR.S DEY FOR CAVEATOR MD.ASLAM(R- 1(a)- 1(c),1(f)& 2) MR.M SAHEWALLA(R- 1(a)- 1(c),1(f)& 2)
69	CRP/431/2013	ABHIJIT ROY <b>Versus</b> SMTI SHEULI SARMA CHAKRABORTY and 2 ORS	MR.N DHAR MR. B MALAKAR MR.S CHAKRABARTY	MR. G P BHOWMIK, SR.ADV. R S DEY MR.M H RAJBARBHUIYAN(R-3) MR.T ROY(R-1) MS.B SARKAR R-1 MS.P HATIGAYARI(R-3) MR.S DEY(R-1)



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[ FROM 03-01-2019 TO 01-03-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/5552/2011 (PART- II HEARING LIST)	M/S KAMRUP COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND ORS	MSM L GOPE MS.N HAWELIA MS.A CHOUDHURY MS.N GOGOI MR.G KHANDELIA MS.N BORDOLOI	SC, FINANCE & TAXATION MR.R DUBEY
	<b>WITH</b>			
2	WP(C)/5553/2011	M/S PARASNATH COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MR.A CHOUDHURY MR.G KHANDELIA MS.N BORDOLOI	MR.R DUBEY SC, TAXES
	<b>WITH</b>			
3	WP(C)/5554/2011	M/S KAMRUP COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MR.A CHOUDHURY MR.G KHANDELIA MS.N BORDOLOI	SC, FINANCE & TAXATION MR.R DUBEY
	<b>WITH</b>			
4	WP(C)/5555/2011	M/S KAMRUP COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MR.A CHOUDHURY MS.N BORDOLOI MR.G KHANDELIA	SC, FINANCE & TAXATION MR.R DUBEY
	<b>WITH</b>			
5	WP(C)/5556/2011	M/S PARASNATH COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND ORS	MSM L GOPE MS.N HAWELIA MS.A CHOUDHURY MS.N GOGOI MR.G KHANDELIA MS.N BORDOLOI	SC, FINANCE & TAXATION MR.R DUBEY
	<b>WITH</b>			
6	WP(C)/5557/2011	M/S PARASNATH COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND ORS	MSM L GOPE MS.N HAWELIA MS.A CHOUDHURY MS.N GOGOI MS.N BORDOLOI MR.G KHANDELIA	MR.R DUBEY SC, TAXES

7	<b>WITH</b> WP(C)/5558/2011	M/S JUPITER COKE INDUSTREIS <b>Versus</b> THE STATE OF ASSAM AND ORS	MSM L GOPE MS.N HAWELIA MS.A CHOUDHURY MS.N GOGOI MR.G KHANDELIA MS.N BORDOLOI	SC, FINANCE & TAXATION MR.R DUBEY
8	<b>WITH</b> WP(C)/5561/2011	M/S JUPITER COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND ORS	MSM L GOPE MS.N HAWELIA MS.A CHOUDHURY MS.N GOGOI MS.N BORDOLOI MR.G KHANDELIA	SC, FINANCE & TAXATION MR.R DUBEY
9	<b>WITH</b> WP(C)/5563/2011	M/S JUPITER COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM	MSM L GOPE MS.N HAWELIA MS.A CHOUDHURY MS.N GOGOI MR.G KHANDELIA MS.N BORDOLOI	MR.R DUBEY SC, TAXES
10	WP(C)/1762/2012	M/S GOPIRAM CHETRAM <b>Versus</b> ASSAM STATE AGRICULTURAL MARKETING BORAD and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MR.S CHAMARIA SC, AGRI. DEPARTMENT
11	<b>WITH</b> WP(C)/1763/2012	M/S ISHWAR FOOD PRODUCTS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MR.S CHAMARIA SC, AGRI. DEPARTMENT
12	WP(C)/3543/2012	ABANI BARUAH and 44 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.H K DAS MR.Z AHMED MRS.S BORA MRS.P DUTTA	SC, EDU
13	WP(C)/4710/2012	SARIFUL NESSA @ SARIFUL NESSA LASKAR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P K DAS MR.R P SARMAH MR.I H LASKAR MRM R ADHIKARI MR.A H M R CHOUDHURY MR. S ALAM MS.H TERANGPI	SC, EDU
14	WP(C)/2171/2013	PUNU RAM KALITA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 33 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.P PATHAK MR.B C PATHAK MR.S NATH MRSB BHUYAN MR.D GOGOI MR.P CHOUDHURY MR.B PATHAK MR.S ROY MR.U SAIKIA MS.J PHUKAN SC, EDU MR.T R DEURI MS.M BARUAH MS.J RABHA
15	WP(C)/3355/2013	PRABIR KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A K PURKAYASTHA MR.S K DAS MR.S K PAUL	MR.J CHOUDHURY MS.N THAPA MR.B SINHA SC, D H A COUNCIL SC, EDU
16	WP(C)/3569/2013	MANIK LAL DAS and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.N H BARBHUIYA SC, EDU MR.H AHMED
17	WP(C)/6556/2013	MD. ZAKIR HUSSAIN TAPADAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR MR.M MALLIK MR.S A MONDAL	SC, EDU

18	WITH WP(C)/5082/2013	MD. HUSSAIN AHMED SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K BARMAN MR.M R CHOUDHURY	MR.I A TALUKDAR(R-5) SC, EDU
19	WP(C)/512/2014	ON THE DEATH OF DR. D N CHOUDHURY, HIS LEGAL HEIR DR. PARUL CHAUDHURY AND ANR. REPRESENTING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B BANERJEE MRA BARMAN	MR. A CHAMUAH SC, G U
20	WP(C)/4018/2014 PART- II HEARING LIST	PUTUL CHANDRA BARUAH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.A K GUPTA	SC, FINANCE SC, EDU
21	WP(C)/4875/2014	ARABINDA ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K DAS MR. B SARMA	MR.S SAIKIA SC, SECONDARY EDUCATION SC, PENSION
22	WP(C)/4990/2014 WP(C) 2207/2013(D/O)	ANANTA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MR.B P BORAH MRB TAID	MRG P BHOWMIK(R-7) MR.B DEB(R-7) MR.S SARKAR MR.G C SHARMA SC, ELEMENTARY EDUCATION MRJ CHUTIA SC, K A A C
23	WP(C)/5105/2014 WP(C) 4509/2013(D/O)	LILYMA KHATUN, <b>Versus</b> THE STATE OF ASSAM and 8 ORS,	MR.R ISLAM MR.A CHETRY MR.U K NAIR	GA, ASSAM MR.M U MAHMUD MR.A F N U MOLLAH(R-8) MSN NASRIN MR.M HUSSAIN(R-8) MR.H R AHMED SC, BTC SC, EDU
24	WP(C)/5698/2014 PART- II	TARUN BORO and ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MRS.P B HAZARIKA MR.S ALI MS.J CHETIA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE SC, BTADC
25	WP(C)/1728/2015 PART- II	SMT. ALAKA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B D DAS MR.H K SARMA MR. D NATH	MR.A K BHUYAN SC, ELEMENTARY EDUCATION(R1-2 & 4-5) SC, BTC(R3)
26	WP(C)/4831/2015 PART- II COMMENCING FROM JAN 2019	DR. ADITYA BIHAR KANDALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, FINANCE MRSA VERMA SC, HIGHER EDUCATION
27	WP(C)/7505/2015	MCLEOD RUSSEL INDIA LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R- 1 TO 3)
28	WP(C)/1130/2016 NEXT AVAILABLE PART- II LIST	DR. GITAMONI HANDHIQUE GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA( SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION
29	WP(C)/4486/2016 NEXT AVAILABLE PART - II LIST	KALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR J RAHMAN	MR.S C BISWAS(R-5) MR.B TALUKDAR(R-5) SC, EDUCATION MS.U NANDA( R-5) MS.N D SARMA R-5 MR.C BHATTACHARJEE(SC, SECONDARY EDUCATION)
30	WP(C)/4609/2016	KALYANI CHOWDHURY and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR J RAHMAN	SC, SECONDARY EDUCATION

31	<b>WITH</b> WP(C)/3403/2014	KALYANI CHOWDHURY and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRJ RAHMAN MR.A RAHMAN	SC, EDU
32	WP(C)/5389/2016 NEXT AVAILABLE PART- II HEARING LIST	HAREKRISHNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B RAHMAN MR.S CHOUDHURY MR.P K R CHOUDHURY	MR.P K DAS(R-5) MR. S DEKAR-5 SC, U G C(R 4) SC, HIGHER EDUCATION(R 1 - 3)
33	<b>WITH</b> WP(C)/4918/2016	BHUPEN DEORI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A K SHARMA MR.A D CHOUDHURY MR.D CHOUDHURY MR. P DUTTA MR.T CHAKRABORTY	MR.S K TALUKDAR(R-7) MR.H DAS(R-7) SC, HIGHER EDUCATION
	<b>WITH</b> I.A.(Civil)/2029/2016 <b>in</b> WP(C)/4918/2016	MD.RAJIV THENGAL <b>Versus</b> BHUPEN DEORI and 6 ORS	MR.S K TALUKDAR MS.H DAS	MR.A K SHARMA MR.A D CHOUDHURY MS.P DUTTA MR.D CHOUDHURY SC, HIGHER EDUCATION MR.T CHAKRABORTY
34	WP(C)/5617/2016 NEXT AVAILABLE PART- II HEARING LIST	SMT. DEBAJANI DIHINGIA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCEMR. B. GOGOI
35	<b>WITH</b> WP(C)/1678/2017	MILAN KONWAR and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
36	<b>WITH</b> WP(C)/1685/2017	NIRU GOGOI and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
37	<b>WITH</b> WP(C)/1726/2017	SMT. RINKUMANI CHUTIA. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAHSC, A.G. GA, ASSAM MR.B GOGOI(SC, FINANCE.) SC, ELEMENTARY EDUCATION
38	<b>WITH</b> WP(C)/3628/2017	PUTALI GOGOI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE
39	WP(C)/4434/2017 NEXT AVAILABLE PART- II HEARING LIST	GAUTAM DAS and 30 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.P BORAH MR.S BORTHAKUR	MR.P N SHARMA SC, ELEMENTARY EDUCATION DEPT. SC, SECONDARY EDUCATION MR.S M T CHISTIE
40	WP(C)/5978/2017 NEXT AVAILABLE PART- II HEARING LIST	ANWAR HUSSAIN LASKAR <b>Versus</b> THE STATE LEVEL COMMITTEE and 4 ORS.	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	GA, ASSAM SC, ELEMENTARY EDUCATION
41	WP(C)/248/2018 PART- II HEARING LIST	NUMALI PHUKAN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. M U MONDAL MR. A WAHAB MD. I H KHAN	SC, SEC EDU MRS. D DAS BARMAN (ADDL. SR. GA, ASSAM)
42	WP(C)/588/2018	MONMI SAIKIA <b>Versus</b> THE BODOLAND UNIVERSITY	B DEBI MR. R SARMA MS. S D SAIKIA	SC, BODOLAND UNIVERSITY
	<b>WITH</b> I.A.(Civil)/1455/2018 <b>in</b> WP(C)/588/2018	THE BODOLAND UNIVERSITY <b>Versus</b> MONMI SAIKIA	MR. K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY	MR. R SARMA MS. B DEVI

43	<b>WITH</b> WP(C)/3101/2018	MONMI SAIKIA <b>Versus</b> THE BODOLAND UNIVERSITY AND 2 ORS.	R SARMAH MS. B DEVI MS. S D SAIKIA MR. K D SARMA	MR. K K DEY SC, BODOLAND UNIVERSITY
44	WP(C)/1375/2018	RAGHUNATH PD. SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS. M D CHOWDHURY MR. G AGARWAL MRS N AGARWAL	MS. B BHUYAN (SC, BTC) MR M BEZBARUAH (R 8) MR H K DAS (R8) MR B DAS (R 8) SC, EDU MS. S G MOMIN (R 8) MR. M PANDIT (R 8) MR. A LAL (R 8)
45	WP(C)/2423/2018 WP(C) 4704/17(D/O)	MOUSUMI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRAVARTY MR. U DAS MR A RAHMAN	SC, HIGHER EDU MR D BORUAH (R3-R5) MS D BORGHAIN (R6) MR R DHAR (R3-R5) MR N N UPADHYAYA (R3- R5) MR. P GOHAIN (R6) MS. K BARUAH (R6) MR. B B KAKATI (R3-R5) MS. B PHUKAN (R6)
	<b>WITH</b> I.A.(Civil)/2243/2018 <b>in</b> WP(C)/2423/2018	SMT. ANKITA BARUAH <b>Versus</b> SMT. MOUSUMI GOGOI AND 5 ORS	MS D BORGHAIN MS. K BARUAH MS. B PHUKAN	SC, HIGHER EDU MR. B CHAKRABORTY
46	<b>WITH</b> Review.Pet./92/2018	MOUSUMI GOGOI <b>Versus</b> ANKITA BARUAH AND 5 ORS	MR. B CHAKRAVARTY MR A RAHMAN MR. U DAS	SC, HIGHER EDU MS D BORGHAIN (R1) MR. P GOHAIN (R1) MS. K BARUAH (R1) MS. B PHUKAN (R1)
47	WP(C)/3351/2018 CAVT. NO.0512/2018	TARIFUDDIN AHMED AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MS. K LR YANTHAN	SC, ELEM. EDU MR. A M KHAN MR. R ALI FOR CAVEATOR
48	WP(C)/5696/2018	ROSUL MAHMUD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M AHMED MR. J AHMED MR. A S CHOUDHURY MR R A AHMED MR S Z AHMED MS. M AHMED	SC, SEC. EDU. MR. K N CHOUDHURY (R5) MISS. R R KAKATI (R5) MR D K ROY (R5) SC, FINANCE DEPTT.
49	WP(C)/6721/2018 CAVT. NO.1046/2018 CAVT. 1046/2018, WP(C) 3186/2013(D/O)	AHEDUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MR. P DEKA MS. A TALUKDAR	SC, SEC. EDU. MR. M K CHOUDHURY (R5) GA, ASSAM MR. U K NAIR (R6) MR. K R PATGIRI (R6) MR. M KHAN (R5) MR. J RAHMAN FOR CAVEATOR
50	<b>WITH</b> WP(C)/4733/2018 CAVT. NO. 0654/2018	AHEDUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, SEC. EDU. MR. M K CHOUDHURY (R5) MR D CHOUDHURY (R5) MR. U K DAS (R5) MR. U K DAS MS. B D SARMAH (R5) MR. M KHAN (R5) MR. T ALI (R5) KAKALI DEVI (R5) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3118/2018 <b>in</b> WP(C)/4733/2018	ABDUL KADIR <b>Versus</b> MD. AHEDUL HUSSAIN	MR. M K CHOUDHURY MR. M KHAN KAKALI DEVI	MR. D K SHARMA SC, EDU SC, FINANCE DEPTT.





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[ FROM 03-01-2019 TO 01-03-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-III

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/3205/2006	RUNU DAS AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	U K NAIR B CHAKRABARTTY B SARMA	GA, ASSAM N S THAKURIA MR.B SINHA G K THAKURIA MR.S M H HAQUE
	<b>WITH</b>			
2	WP(C)/5428/2008	SMTI NILIMA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.R ISLAM MR.B SINHA	GA, ASSAM(R1-7)
	<b>WITH</b>			
3	WP(C)/521/2011	SMT. RUNU DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S N SARMA MR.A SARMA MR.U K NAIR	MR.S BARUAH MRS K SARKAR MS.P CHAKRABORTY SC, SOCIAL WELFARE
	<b>WITH</b>			
4	WP(C)/4431/2008 WITH WP(C) 6765/13(D/O)	SUJIT KUMAR SINGHA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D SARMAH MR.K KONWAR	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
	<b>WITH</b>			
5	WP(C)/1650/2013	SANATAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.G K DAS	MR.B AHMED SC, IRRIGATION
	<b>WITH</b>			
6	WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR A R BHUYAN MRH I CHOUDHURY MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR.N HOQUE MR. H I CHOUDHURY	SC, FINANCE SC, IWT
	<b>WITH</b>			
7	WP(C)/7552/2013	SAHJAHAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUIYAN MR.M A I HUSSAIN	SC, FINANCE MR.B AHMED
	<b>WITH</b>			
8	WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRH I CHOUDHURY MRA R BHUYAN MR.M A I HUSSAIN	SC, FINANCE SC, IRRIGATION
	<b>WITH</b>			
9	WP(C)/2491/2009	MORANGI TEA CO. PVT. LTD. and ANR. <b>Versus</b> THE PRESIDING OFFICER , INDUSTRIAL TRIBUNAL and ANR.	MR.P J SAIKIA MR.A K GUPTA	MR.R P SARMAH MR.A NATH MS L SAIKIA

10	WP(C)/3958/2009	MS ROOPJYOTI SAHARIA,ACS GRADE-II and ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.K N CHOUDHURY MR.B CHAKRABORTY MR.T R SARMA MR.L GOGOI MS.P HAZARIKA	GA, ASSAM MR.D K MISHRA MR.B PRASAD MR.Y DOLOI(R-1) MS.N BARUAH MR.P HAZARIKA(R-6) MR.J M A CHOUDHURY MR.M CHOUDHURY(R-6) MS.D PHUKAN MR.S ALI MS.D MUSAHARY ADDL. AG, ASSAM
11	<b>WITH</b> WP(C)/3685/2009	BASUDEV DAS <b>Versus</b> THE STATE OF ASSAM and ORS	MR.H RAHMAN MR.B CHAKRABORTY MR.T R SARMA MS.J HUDA MR.L GOGOI MS.P MITRA MS.P HAZARIKA MS.P KHATOON	GA, ASSAM MR.P HAZARIKA
	<b>WITH</b> MC/2664/2009 <b>in</b> WP(C)/3685/2009	BASUDEV DAS <b>Versus</b> THE STATE OF ASSAM and ORS	MR.H RAHMAN MISSJ HUDA MS.P KHATOON	GA, ASSAM
12	<b>WITH</b> WP(C)/7387/2013	ROBINSON MUCHAHARI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 33 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM MR.D K MISHRA MR.B PRASAD MR.Y DOLOI(R- 1&2) MS.N BARUAH MR.P HAZARIKA MS.B GOSWAMI MSS PARWEEN MS.D PHUKAN MR.S ALI MS.D MUSAHARY MS.S BEGUM ADDL. AG, ASSAM MS.R BASUMATARY
13	<b>WITH</b> WP(C)/1894/2014	SORAM NONGBAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM MR.A K THAKUR MR.Y DOLOIR- 1and2 MR.P HAZARIKA MS.M BHUYAN SC, PERSONNEL DEPT. ADDL. AG, ASSAM
14	WP(C)/4359/2009	MADAN GOPAL SAHA <b>Versus</b> THE UNION BANK OF INDIA and ANR.	MR.R ISLAM MR.B SINHA	MS.P BHATTACHARYA MR.L P SHARMA
15	<b>WITH</b> WP(C)/4946/2007	SHRI MADAN GOPAL SAHA <b>Versus</b> THE UNION BANK OF INDIA and ORS	MR.R ISLAM MR.B SINHA	MR.S CHAKRABARTY MS.R BHATTACHARYYA MR.L P SHARMA
16	WP(C)/281/2010	MD INAMUL ISLAM <b>Versus</b> THE UNION OF INDIA and ORS	MR. A CHETRY MR. B SARMA MR. G Z AHMED MR. U K NAIR	MR. K C ROY (R1-R5) C.G.C. MR D SENAPATI (R2-R16) MR. H DAS MS. S KATAKEY (R2-R16) MS. S. TODI (R2-R16) MR. M SAHEWALLA (R2-R16) MS. M BARUAH ASSTT.S.G.I.
17	WP(C)/3560/2010	DILIP DATTA <b>Versus</b> THE UNION OF INDIA and ORS	MR.D K SARMAH MR.P S LAHKAR MR.N PATHAK MR.J DEKA	C.G.C. MR.S P CHOUDHURY MR.J M A CHOUDHURY

18	WP(C)/3895/2010	DEBJIT BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS.J GOGOI MR. A CHAMUAH MR.D CHUTIA MR.N K BARUA MRS.R GOGOI	MR.A M BORA MR.D SAIKIA MR.P N GOSWAMI SC, NRHM SC, HEALTH MR.A HAZARIKA
	<b>WITH</b>			
19	WP(C)/3887/2010	PRADIP KUMAR BORA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R GOGOI MR.N K BARUA	MR.A M BORA MR.D SAIKIA MR.P N GOSWAMI SC, HEALTH SC, NRHM MR.A HAZARIKA
20	WP(C)/4082/2010	UMA KANTA KALITA <b>Versus</b> STATE OF ASSAM and ORS.	MR.S K BARKATAKI MS.B SARMA	GA, ASSAM MR.T C CHUTIA MR.D BARUA SC, AG SC, AG SC, AG
21	WP(C)/5558/2010	ROBIN KHAN <b>Versus</b> THE STATE OF ASSAM and ORS	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	MR.B K BHAGAWATI MR.S BANIK MR.C C DEKA ADDL. SR. GA, ASSAM MS.R CHAKRABORTTY SC, K A A C
22	WP(C)/5843/2010	MUKUL DAS <b>Versus</b> THE UNION OF INDIA and ORS	MR.N N B CHOUDHURY MR.N SARKAR MR.B PADUN	C.G.C. MR.M PHUKAN(R-1to5) ASSTT.S.G.I.
23	WP(C)/5858/2010	DR. BOJLUL BAHAR <b>Versus</b> THE UNION OF INDIA and ORS	MR.R P SARMAH MR.N RAJKHOWA	MR.N C DAS SC, T U ASSTT.S.G.I.
24	WP(C)/6269/2010 WITH LCR	THE MANAGEMENT OF THANAI TEA ESTATE <b>Versus</b> THE WORKMAN , SRI DEHAN DAS and ORS	MR.S N SARMA MR.A SARMA MR.A JAHID MS.B BHARALI	MR.P KALITA MRS.A BHATTACHARYYA
25	WP(C)/6334/2010	DIPAK KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.N DUTTA MRSB BHUYAN MR.B TALUKDAR MR.M DAS	GA, ASSAM MR.G BAISHYA SC, AG SC, IAAD
26	WP(C)/6499/2010 WITH LCR	THE STATE OF ASSAM <b>Versus</b> SMT.SWAPNA DUTTA	JR. GA, ASSAM MR.B J GHOSH	MR.Y DOLOI ADDL. AG, ASSAM
27	WP(C)/6896/2010	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D DEKA MR.A KUMAR	C.G.C. MR.M PHUKAN(R-1 to 5) ASSTT.S.G.I.
28	WP(C)/47/2011	JAYDEV DAS <b>Versus</b> THE ALLAHABAD BANK and ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.K K BHATRA MR.R K BHATRA
29	WP(C)/155/2011	NAZIM KHAN and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.J ABEDIN MR.B GOGOI MR H HOQUE	GA, ASSAM
30	WP(C)/165/2011	SRI BINOY KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.H RAHMAN MR. E AHMED MR.S DAS MS.S KARMAKAR MR.D BANIA	GA, ASSAM
31	WP(C)/166/2011	NUR EKBAL JANNAT <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.A T M HUSSAIN	SC, FINANCE and TAXATION MR.D SAIKIA
32	WP(C)/177/2011	NEPUR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	U K NAIR A SARMA A CHETRY B SARMA	GA, ASSAM MR.B S BASUMATARY MS.M BORO

33	WP(C)/218/2011	BINOD DAS <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.A KUMAR	ASSTT.S.G.I.
34	WP(C)/231/2011 WITH WP(C) 36/11, 6355/10 & 6621/10(ALL D/O)	MISS PURABI BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A DEB	GA, ASSAM
35	WP(C)/438/2011	SANTANU SARMA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A SARMA MR.A JAHID MS.B BHARALI	GA, ASSAM MR.B GOGOI SC, FINANCE
36	WP(C)/655/2011	RUDRA MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.K K DEY MR.M CHIRING	MR.P N GOSWAMI SC, ASTBP SC, EDU
37	WP(C)/740/2011	MRS. DIPALI BARUAH and ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.P GOHAIN MRS.M BORA MS.A GOGOI	GA, ASSAM
38	WP(C)/754/2011	MOHANLAL SAHU <b>Versus</b> NATIONAL RURAL HEALTH MISSION, ASSAM and ORS.	MR.B C DAS MR.U DUTTA	MR.D SAIKIA SC, NRHM SC, HEALTH MR.J M H CHOUDHURY
39	WP(C)/880/2011	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. <b>Versus</b> SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS
40	WP(C)/893/2011	JOGEN DAS <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. and ORS	MR.P DAS MR. P P DAS MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY	SC, A S E B
41	WP(C)/916/2011	PILUN DUTTA and ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MISSN PHUKAN	GA, ASSAM
42	WP(C)/934/2011	MD. ALTAF KHAN and 5 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MR. B D GOSWAMI MR. P K BORAH MR. U K DEKA MR. S BORTHAKUR	MR. K P SARMA C.G.C. MR D SENAPATI (R2-R4) MR. H DAS MR. S P CHOUDHURY MS. S KATAKEY (R2-R4) MS. S. TODI (R2-R4) MR. M SAHEWALLA (R2- R4) MS. M BARUAH ASSTT.S.G.I. SC, NEEP CO.
43	WP(C)/976/2011	BRAJENDRA SINGH YADAV <b>Versus</b> THE UNION OF INDIA and ORS	MR. M A SHEIKH MR.K U AHMED	C.G.C. ASSTT.S.G.I. MR.A GANI
44	WP(C)/1198/2011	NIKUNJA NATH and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A R SIKDAR MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR MR.J A AZAD	GA, ASSAM
45	WP(C)/1206/2011 ( AS PER ITS TURN )	PRASANTA TAYE <b>Versus</b> THE STATE OF ASSAM and ORS	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA MR.K SINGHA	GA, ASSAM
46	WP(C)/1219/2011	SAHIRUL ISLAM and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R P SHARMA MR.K K UPADHYAY	GA, ASSAM
47	WP(C)/1226/2011	ARVIND KUMAR and 9 ORS <b>Versus</b> THE DIRECTOR GENERAL ASSAM RIFLES and ORS	MR. S DEKA MRS N AGARWAL MR.H G BARUAH	C.G.C. MS.D SINHA MS.B SARMA C.G.S.C. ASSTT.S.G.I.

48	WP(C)/1245/2011	BIKASH RANJAN SHOME <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.M CHOUDHURY MR.S K DEORI MRK UDDIN MR.A GOGOI SR GA,ASSAM
49	WP(C)/1257/2011	DHANESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA	GA, ASSAM
50	WP(C)/1279/2011	GIRISH BORA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA	GA, ASSAM MR.J HANDIQUE MR.M KHATANIAR MR. N BARAH MS.D BORAH
51	WP(C)/1382/2011	MRS. MAMANI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.S CHAKRABORTY SC, AGRI. DEPARTMENT MR.L P SHARMA
52	WP(C)/1678/2011	RUDRA KT. MAHANTA <b>Versus</b> UNION OF INDIA and ORS.	MR.A DASGUPTA MR.P MAHANTA MR.S BORTHAKUR MR.A MAHANTA	C.G.C. MR.M PHUKAN(R-1) MR.J ROY ASSTT.S.G.I. SC, CCI
53	WP(C)/1684/2011	HEMANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.A DEKA MR.M R PATHAK SC, HEALTH SC, F.DEPTT.
54	WP(C)/1709/2011	SYED KHIRUL ANAM <b>Versus</b> THE STATE OF ASSAM AND ORS	MS.M BAISHYA MS.S P SULTANA	GA, ASSAM
55	WP(C)/1777/2011	JYOTI PRASAD BAISHYA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R MAZUMDAR MR.A KUMAR	GA, ASSAM MR.M SARMA MS.I GOHAIN
56	WP(C)/1792/2011 WITH LCR	THE MANAGEMENT OF JOONKTOLLEE TEA ESTATE <b>Versus</b> THEIR WORKMAN and ANR.	MR.S N SARMA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.A DASGUPTA MR.A K BORA MR.S K TALUKDAR
	<b>WITH</b> MC/1303/2014 <b>in</b> WP(C)/1792/2011	PRABIN GOGOI <b>Versus</b> THE MANAGEMENT OF JOONKTOLLEE TEA ESTATE and ANR.	MR.S N SARMA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.A DASGUPTA MR.A K BORA MR.S K TALUKDAR
57	WP(C)/1942/2011	MRS. JOGMAI BARUAH <b>Versus</b> THE ASSAM STATE WAREHOUSING CORPORATION and ORS.	MR.S K BARKATAKI MS.S SARMA MS.B SHARMA	MR.S CHAKRABORTY MS.R BHATTACHARYYA MR.L P SHARMA
58	WP(C)/2146/2011	ON THE DEATH OF PRADIP KR. GHOSH HIS LEGAL HEIR SMT. NANDITA GHOSH REPRESENTING <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.K K PARASAR	MR.D SAIKIA SC, HEALTH
59	WP(C)/2164/2011	KESHAB CHANDRA CHETIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	GA, ASSAM
60	WP(C)/2450/2011	ROLL NO.B-1077 KANAKESWAR SINHA and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S SINHA MR.M HUSSAIN MR.B SINHA MR.B L SINGH	GA, ASSAM
61	WP(C)/2554/2011	MD. ASHIR ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.F K R AHMED MR A R BHUIYAN MR.M K HUSSAIN MR.M A I HUSSAIN MR I HUSSAIN	MR.D SAIKIA MR.I CHOUDHURY SC, PWD SC, F.DEPTT.

62	WP(C)/2730/2011	RAJENDRA KACHARI <b>Versus</b> THE STATE OF ASSAM AND ORS	MRS.R B BORA	SC, FINANCE & TAXATION MR.D SAIKIA MR.R DUBEY SC, F.DEPTT.
63	WP(C)/2826/2011	JEBUN NESSA SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	MS.P CHAKRABORTY SC, SOCIAL WELFARE
64	WP(C)/2855/2011	PANKAJ SARMA <b>Versus</b> MANAGEMENT OF M/S ABDOS LAMITUBES PVT LTD and ORS	MR.M BHAGABATI MR.A BISWAS MR.R KALITA MS.K AKHTAR	MR.A DASGUPTA GA, ASSAM
65	WP(C)/3059/2011	NO. 358916Y RFN/ORL SAVENDRA SINGH CHAUHAN <b>Versus</b> THE UNION OF INDIA and ORS	MR. S DEKA MR.H G BARUAH	ASSTT.S.G.I.
66	WP(C)/3110/2011	BIKASH BORO and 2 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MS.N PHUKAN MR.PARAG J SAIKIA	C.G.C. MR.S BARUAH MR.H GUPTA ASSTT.S.G.I.
67	WP(C)/3524/2011	RATUL BORUAH <b>Versus</b> STATE OF ASSAM and ORS.	MS. N N AHMED MR. N NATH MR.A J SAIKIA MR.I H SAIKIA MRM H AHMED MS.S KANUNGOE MR N TALUKDAR MS.S AHMED MR.U K DUTTA MR.B KAKATI MR.K BORAH MR I HUSSAIN MD.A MALEQUE MRN BHUYAN	MR.C BARUAH(Sr.Adv.)(R-6) GA, ASSAM MR.D BARUAH(R-6) MR.B BARUAH(R-6)
	<b>WITH</b>			
68	WP(C)/1750/2011	BITUL NEOG <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRM H AHMED MS.S KANUNGOE MR.S AHMED MR I HUSSAIN MD.A MALEQUE MR.A A TARAFDAR	MR.C BARUAH(Sr.Adv.)(R-5&9) GA, ASSAM MR.D BARUAH(R- 5&9) MR.B BARUAH(R- 5&9)
69	WP(C)/3716/2011	JOYDEB DAS and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B PRASAD MR. D NATH	MR.D SAIKIA MR.R BARUAH MS.K DEVI MS. N N AHMED MR.R ISLAM MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR.S ISLAM MR.S U AHMED MS.N HASAN MRS.S AHMED MR I HUSSAIN SC, HEALTH MD.A MALEQUE MS.K BHUYAN MR.A A TARAFDAR MR.A S CHOUDHURY
70	WP(C)/4244/2011	GITA RANI KARMAKAR and 83 ORS. <b>Versus</b> STATE OF ASSAM and ORS.	MR.B C DAS MR.R ISLAM MR.B SINHA MR.B K BRAHMA	MR.B K SARMA SC, SOCIAL WELFARE SC, BTADC
71	WP(C)/4338/2011	PABINDRA CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A TALUKDAR MR.M K MISRA MR.M CHOUDHURY MR.A GOGOI	GA, ASSAM

72	WP(C)/4751/2011 WITH LCR	PRABHAT NATH and 7 ORS <b>Versus</b> THE PRESIDING OFFICER and ORS	MR.K P SARMA MR.A D GUPTA MR.P K TALUKDAR MR.H DAS MR.K R PATGIRI MS.B DAS MR.C DAS	GA, ASSAM MR.A SARMA MR.A JAHID
73	<b>WITH</b> WP(C)/127/2012	THE MANAGEMENT OF ASSAM STATE TEXTILE CORPN. LTD. <b>Versus</b> STATE OF ASSAM and ORS.	MR.A SARMA MR.A JAHID	MR.K P SARMA GA, ASSAM MR.A D GUPTA MR.H DAS MR.K R PATGIRI MS.B DAS
74	WP(C)/5018/2011	MD. MATIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ORS	MS.A K CHOUDHURY MR.D CHOUDHURY MR.K CHOUDHURY MS.C BAISHYA	GA, ASSAM MR.B D GOSWAMI MR.P CHOUDHURY MS.K DEKA SC, WATER RESOURCE
75	WP(C)/5245/2011	SMTI MANASA BARMAN <b>Versus</b> THE OIL AND NATURAL GAS COMMISSION LTD. and ORS	MS.G DEKA MS.P CHAKRABORTY	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY
	<b>WITH</b> MC/3627/2013 <b>in</b> WP(C)/5245/2011	SMTI MANASA BARMAN <b>Versus</b> THE OIL AND NATURAL GAS CORPN. LTD. and ORS	MS.G DEKA MS.P CHAKRABORTY	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY
76	WP(C)/5249/2011	SHRI TRIBENDRA SINGHA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.H DAS MS.J PAUL MR.S DEY MR.P SEN	MR.A K BORA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
77	WP(C)/5262/2011	SOMITRA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM
78	WP(C)/5330/2011	SHRI BHAGAT SINGH and ANR <b>Versus</b> THE STATE OF ASSAM and 12 ORS	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	MR.C BARUAH GA, ASSAM DR.G LAL SC, APSC MS.R BEGUM MRU SARMA SC, WATER RESOURCE
79	WP(C)/5333/2011	SHOHIDUR RAHMAN MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	GA, ASSAM
80	WP(C)/5379/2011	RUDRA MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A SARMA MR.K K DEY	MR.P N GOSWAMI
81	WP(C)/5575/2011	THE ASSAM FISHERIES DEVELOPMENT CORPORATION EMPLOYEES' WELFARE ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.N BARUAH	MR.S R RAJBONGSHI MR.B GOGOI SC, FINANCE SC, AFDC
82	WP(C)/5700/2011	OMKAR SINGH <b>Versus</b> UNION OF INDIA AND ORS	MR. K A MAZUMDER MR. E AHMED MR. T U LASKAR MS N K BARBHUIYA MR. A MALIK	MR. S C KEYAL ASSTT.S.G.I.
83	WP(C)/5788/2011	SAILEN SARMA and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRK KALITA MR.A A TARAFDAR	GA, ASSAM MR.S SARMA MR.G GOSWAMI ADDL. SR. GA, ASSAM SC, DLR MS.R CHAKRABORTTY

84	WP(C)/6195/2011	BISWAJIT SURAJ MALAKAR <b>Versus</b> STATE OF ASSAM and ORS.	MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED MR.U K NAIR	MR.M BHUYAN SC, APSC MR.S K TALUKDAR MR.D P BORAH MR.J M A CHOUDHURY MS.R MAZUMDAR SC, HEALTH MR.C BARUAH
85	WP(C)/6624/2011	EX CT/GD DILIP HAZARIKA <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	ASSTT.S.G.I.
86	WP(C)/62/2012	MANOJ KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MS.S BARUAH ASSTT.S.G.I.
87	WP(C)/541/2012	GAUTAM TALUKDAR <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 ASSTT.S.G.I.
88	WP(C)/573/2012	DEVENDER KUMAR <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MR.J M A CHOUDHURY MR.K K PARASAR(R-1 to 6) SC, C.G.C. ASSTT.S.G.I.
89	WP(C)/1006/2012	DHRUBA KR. DAS <b>Versus</b> STATE OF ASSAM and ANR.	MR.S K MEDHI MR.N DEKA	MS.S SEAL SC, EXCISE DEPTT.
	<b>WITH</b>			
90	WP(C)/6883/2010	MUKUT GOSWAMI and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MS.M DAS MR.A ALI MS.A DAS MR.L RAHMAN MS.B KALITA	SC, EXCISE DEPTT.
91	WP(C)/1276/2012	PUSPADHAR DAS <b>Versus</b> THE STATE BANK OF INDIA and ORS.	MR.B C DAS MR.S H RAHMAN MR.D A KAIYUM MR.M AHMED MRJ RAHMAN	MR.A DASGUPTA MR.S BHUYAN
92	WP(C)/2408/2012 ( PART- II )	RAJU KUTUM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A SARMA MR.A CHETRY MRS.S P NAIR MR.U K NAIR	GA, ASSAM MR.A J DAS MR.I CHOWDHURY MRJ PAYENG MS.J BORUAH MR.P DEKA MR.A K BARUAH
93	WP(C)/3351/2012	APURBA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ORS	MD.M H RAJBARBHUIYAN MR.R DEV MR.W RAHMAN MS.R CHETRI	GA, ASSAM
94	WP(C)/3840/2012	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR A GONI MR.M DUTTA MR S HOQUE MR S ISLAM MR P K DAS	SC, WATER RESOURCE
95	WP(C)/4415/2012	BALINDRA PRAN KAKATI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.D DEKA MR.P BORGHAIN	GA, ASSAM MR.A THAKUR
96	WP(C)/413/2013 ( PART-II )	NO.020260105 CONST. INDRA JOISHI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.P SARMAH MSR D KAKATI MR.M K NEOG MR.S K SINGHA MR.B KUMAR MR.O P SUNAR	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.



97	WP(C)/1191/2013	JEWEL HAZARIKA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.L N DIHINGIA MR.S HOQUE MR.M PHUKAN MS.A BORUAH MR.S BORTHAKUR MR.H G BARUAH	MR.I HUSSAIN C.G.C. MRS A GAYANR-1 to 5 SC, C.G.C.
98	WP(C)/1547/2013 ( PART-II )	ANANDA RAM SAIKIA <b>Versus</b> THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS	MR.R P SARMAH MR. B CHAKRAVARTY MRM R ADHIKARI MR A RAHMAN	MR.P N GOSWAMI SC, APEX BANK
99	WP(C)/2775/2013 ( FOR FINAL HEARING IN THE NEXT REGULAR PART- II HEARING LIST )	MIHIR KUMAR BISWAS <b>Versus</b> THE INDIAN OIL CORPORATION LTD. and 3 ORS.	MR.R ISLAM MR. B SARMA MR.U K NAIR	SC, I O C
100	WP(C)/2275/2014 WITH I.A.(C) 2088/17(D/O) ( IN REGULAR HEARING LIST )	BUHUM KR. BRAHMA and 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
101	WP(C)/5337/2014	REGT.NO.101287162 GORDHAN LAL PALIWAL and 10 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH MS.R DUTTA	MR.S SARMA ASSTT.S.G.I. SR. CGC
102	WP(C)/1655/2015	SHANTA SINHA <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.P J SAIKIA MS.B GOGOI MRS.R GOGOI	C.G.C. MR.M PHUKAN(R-1to3) ASSTT.S.G.I.
103	WP(C)/3725/2015 NEXT PART- II  <b>WITH</b> I.A./1519/2016 <b>in</b> WP(C)/3725/2015	DIPAK KUMAR BARUAH and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR  DIPAK KUMAR BARUAH and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B D GOSWAMI MR.J M GOGOI MS.P DUTTA  MR.B D GOSWAMI MR.J M GOGOI MS.P DUTTA	GA, ASSAM(R1,2)  GA, ASSAM(R1,2)
104	WP(C)/6827/2015 ( IN PART-II, AUG' 17)	FORCE NO. 075047288 CT/GD TRINATH RANA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R DUTTA MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MRS A GAYAN ASSTT.S.G.I.
105	WP(C)/1460/2016 (NEXT AVAILABLE PART-II HEARING LIST)	PANKAJ SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.K R PATGIRI MR.B GOGOI MRS.C DAS	GA, ASSAM
106	WP(C)/3643/2016  <b>WITH</b> I.A.(Civil)/2947/2017 <b>in</b> WP(C)/3643/2016	DR. MRINAL BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS  DR. SWAPNALI DAS <b>Versus</b> DR. MRINAL BAISHYA and 7 ORS	MR. A C BORBORA MRS. R BORBORA MR. M SMITH MS. M DUTTA  MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.A K CHOUDHURY MRS.R B DEB	MR. D K BHATTACHARYYA (R-6) MR. A K BHATTACHARYYA (R-6) SC, APSC MR. K K BHATTACHARYYA (R-6) MR. A K CHOUDHURY (R-6) MRS. R B DEB (R-6) SC, HEALTH  MR.A C BORBORA MRS.R BORBORA SC, APSC MR.M SMITH MS.M DUTTA SC, HEALTH



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[ FROM 03-01-2019 TO 01-03-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/4777/2006	SRI SANDEEP SUREKA <b>Versus</b> THE BAR COUNCIL OF ASSAM, NAGALAND, MEGHALAYA , MANIPUR, TRIPURA , MIZORAM , ARUNACHAL PRADESH AN	MR.D SAIKIA MR.R BARUAH MR.J SARMA MR.G SOREN MR.B GOGOI MR. A CHAMUAH MR.U SAIKIA MR.P NAYAK MR.P P BORTHAKUR MR.A DEKA MR.SK S N MOHAMMAD PETITIONER IN PERSON	MR.K AGARWAL MR.T J MAHANTA MR.D K CHOMAL MS.P BHATTACHARYA MR.A BARUA MR.R J BARUA SC, BAR COUNCIL
2	WP(C)/1038/2008	SRI PRABHAT KALITA and ORS. <b>Versus</b> THE STATE OF ASSAM and ORS.	MR.N DUTTA MR.A N CHOWDHURY MR.S J SARMA MR.P DEKA	GA, ASSAM MRS.V L SINGH MR.SHEELADITYA SC, REVENUE SC, GMC SC, G M D A
3	WP(C)/3390/2008	ALL ASSAM MODERN CHAKKI MILL ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. P K GARODIA MS P SARMAH A DEB MR. A LAL MR. R K T SINGH	GA, ASSAM MR.N DEKA ASSTT.S.G.I. MS.R CHAKRABORTTY
4	WP(C)/2718/2009	M/S SONAPUR TEA COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M R PATHAK MR.K R PATHAK	MS. B DUTTA GA, ASSAM (R 1-5) ASSTT. S.G.I.
	<b>WITH</b> MC/614/2015 <b>in</b> WP(C)/2718/2009	M/S SONAPUR TEA COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S AGARWAL MR.R DUBEY MS.A B KAYASTHA MR.P GARODIA MR.K R PATHAK	MS.B DUTTA GA, ASSAM C.G.C. MR.G PEGU (R-3&4) ASSTT. S.G.I.
5	WP(C)/1170/2011	UNION OF INDIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	C.G.C. MR.B PATHAK MR.G PEGU ASSTT.S.G.I.	GA, ASSAM
6	Review.Pet./31/2010 WP(C) 540/2007(D/O), WITH LCR	MOKLISUR RAHMAN and 15 ORS <b>Versus</b> ARUN CH. MALAKAR and 4 ORS,	H I CHOUDHURY N HAQUE S K DEORI K UDDIN B AHMED	GA, ASSAM MR.M GOGOI

7	<b>WITH</b> WP(C)/1269/2010	MOKLISUR RAHMAN and 15 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	DR.B AHMED MR.H I CHOUDHURY MR.N HAQUE MR.S K DEORI MR.K UDDIN	GA, ASSAM(R-1-3) C.G.C. MR. D C BORAH-8 MS.S BORA SC, DLR MR.J PATOWARY SC, PWD
8	WP(C)/4395/2010 WITH MC 2578/10(D/O)	DILIP KUMAR MAZUMDAR <b>Versus</b> PRASANNA KR. MAZUMDAR and 2 ORS	MR.S P ROY MR.D NANDI MR.R P N SINGH MRK KALITA MR.K RAJBONGSHI	MR.A K JAIN MS.R D MOZUMDAR
9	WP(C)/6395/2010 CAVT. NO. 1532/2010	DILIP KUMAR MAZUMDAR and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S P ROY MR.R P N SINGH MRK KALITA MR.K RAJBONGSHI	GA, ASSAM MR.A K JAIN MS.R D MOZUMDAR FOR CAVEATOR
10	WP(C)/6775/2010	KOREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MR.M KHATANIAR MS.S CHUTIA MS.P BARUA	GA, ASSAM
11	WP(C)/250/2011 (PART- II LIST)	BIJNI SUB DIVISIONAL KEROSENE HAWKERS UNION and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN	GA, ASSAM SC, BTC
12	WP(C)/336/2011	CHIKUN CHANDRA BORA and ANR. <b>Versus</b> STATE BANK OF INDIA and ORS	MR.P K DAS MR.A ROSHID MR.D K SAIKIA MR.S BORA MS.B DAS MS.B KALITA	MR.K K DEY MR.M CHIRING
	<b>WITH</b> I.A./1786/2015 <b>in</b> WP(C)/336/2011	CHIKUN CHANDRA BORA and ANR. <b>Versus</b> STATE BANK OF INDIA and ORS	MR.P K DAS MR.D K SAIKIA MS.B KALITA	MR.K K DEY MR.M CHIRING
13	WP(C)/850/2011	MST. MANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S BHARALI MR.B DEB MR.M K DAS MS.K DOLOI	MR.A M BORA GA, ASSAM C.G.C. ASSTT.S.G.I. MS.R DEVI
14	WP(C)/1371/2011	MD. ABDUL KARIM <b>Versus</b> THE ASSAM FISHERY DEVELOPMENT and ORS	MR.A K PURKAYASTHA MS.G D CHOUDHURY MRB J DAS MR.P DEY	SC, AFDC MR.B AHMED
15	WP(C)/1484/2011	GANESH TAMULI ENGINEERING PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S SARMA MR.R BORPUJARI MR.R HAZARIKA MR.J ROY	MR.S S DEY MR.K N CHOUDHURY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.R DUBEY MR.A ROY MR.B K SINGHA SC, PWD MR.J PATOWARY
16	WP(C)/1543/2011 DUE COURSE	NANDALAL KOIRI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D C K HAZARIKA MS.S B CHOUDHURY MRS.P MEDHI	GA, ASSAM MR.Y DOLOIR- 1 to 10 ADDL. AG, ASSAM
17	WP(C)/1595/2011	ECO and AGRO MOVERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR.S KALITA MR.A GANGULY MR.R TALUKDAR MRS.R GOGOI MS.P BARUA	GA, ASSAM MR D C CHAKRAVARTY (R- 6 TO 16) MS.S SENAPATI MR. D MAZUMDAR

18	WP(C)/2492/2011 CAVT. NO. 515/11 WITH LCR	NUR MAHAMMAD <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.P K GOSWAMI MR I RAFIQUE MS.K DEKA	GA, ASSAM MR.M U MAHMUD MR.D SAIKIA MR.B GOGOI SC, ELECTION COMMISSION. MRSA VERMA FOR CAVEATOR
19	WP(C)/2771/2011	OIL AND NATURAL GAS CORPORATION LTD <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.B K DAS MR.D BAIDYA	GA, ASSAM
20	<b>WITH</b> WP(C)/2769/2011	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.B K DAS MR.D BAIDYA	GA, ASSAM
21	<b>WITH</b> WP(C)/2770/2011	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.B K DAS MR.D BAIDYA	GA, ASSAM
22	WP(C)/2876/2011 WITH WP(C) 2032/07(D/O)	RANGOLI HOUSING MANAGEMENT SOCIETY and 20 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S N TAMULI MRS.M DAS DR.Y K PHUKAN	MS.M HAZARIKA GA, ASSAM MR.S CHAMARIA MR.D SAIKIA MR.M PHUKAN SC, GMC SC, G M D A MR.S CHANDA
23	WP(C)/3561/2011 WITH LCR	THE MANAGER, BOROI TEA ESTATE <b>Versus</b> THE ASSAM BOARD OF REVENUE and ORS.		
24	WP(C)/3695/2011	BHABENDRA NATH and 3 ORS. <b>Versus</b> POWER GRID CORPORATION OF INDIA LTD and ORS.	MR.D THAKUR MR.N NATH	MR.A SARMA MR.S K MEDHI
25	WP(C)/3856/2011	SOLEMAN KHAN and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRM H AHMED MS.S KANUNGOE MS.S AHMED MR I HUSSAIN MR.A S CHOUDHURY MD.A MALEQUE	MR.G N SAHEWALLA GA, ASSAM MR.MD ASLAM MR.P S BHATTACHARYYA MR.U DUTTA MR.A AHMED MSK KALITA
26	WP(C)/3949/2011	GURDEEP SINGH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	GA, ASSAM MS.S SEAL SC, EXCISE DEPTT.
27	WP(C)/4277/2011	KHALIL ALI and 3 ORS. <b>Versus</b> STATE OF ASSAM and ORS.	MR.A MANNAF MRA K AHMED MR.A A KHAN	GA, ASSAM MR.I ALAM
28	WP(C)/4417/2011	UPENDRA SARMA and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.S K SHARMA	GA, ASSAM
29	WP(C)/4773/2011	JUN GOGOI <b>Versus</b> THE UNION OF INDIA and ORS	MR.B K SEN MR.R P HAZARIKA MR.S BHATTACHARJEE MRK K DAS MR.S DEY MR.P J GOGOI MR.M MALLIK MR.D LAHKAR	C.G.C. MR.S P CHOUDHURY MS.B DAS SC, C.G.C. ASSTT.S.G.I.

30	WP(C)/4970/2011	SMT. NIRUPAMA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P PATHAK MR.N DUTTA MR.S SARMA MR.B PATHAK MS.P MAHANTA MRS.P GOSWAMI MS.L BORGHAIN MR A SAIKIA	GA, ASSAM MR. R K BHUYAN MR.S SAIKIA MR.D BORA
	<b>WITH</b>			
31	Cont.Cas(C)/411/2011	SMTI NIRUPAMA SAIKIA <b>Versus</b> RANJIT HAZARIKA and ORS.	MR.S SARMA MR.B PATHAK MS.P MAHANTA MS.L BORGHAIN MR A SAIKIA	MR.A SARMA MR.B J TALUKDAR MR.S SAIKIA MS.S SARMA MR.J ROY MS.P BORAH MR.D BORA MS.S KAKOTI MR.S BORTHAKUR
32	WP(C)/5077/2011	SMTI SUNITA AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	GA, ASSAM MR.A SARMA MR.K K DEY
	<b>WITH</b>			
33	WP(C)/5078/2011	SMTI SUNITA AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P K ROY MRS.A CHAKRABORTY MS.M DUTTA MR.S K CHOUDHURY	GA, ASSAM
34	WP(C)/5111/2011	M/S NILKANTH MOVIES <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.G UZIR MR.S M BARUAH MS.R BARUAH MR.M SAIKIA MS.A BORA MS.R HAZARIKA	GA, ASSAM MR.B D GOSWAMI MR.K BHATTA
35	WP(C)/5177/2011	SRI BHABANANDA DEKA and ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I A TALUKDAR MS.P BARMAN MR.N AMIN MR.M MALLIK	SC, FISHERIES
36	WP(C)/5189/2011	ARUPANANDA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B CHAKRABORTY MR.A DAS MR.T R SARMA MR.N DAS MR.L GOGOI	MR.S N SARMA MR.A SARMA MR.B GOSWAMI MR.S SARMA MR.A JAHID SC, WATER RESOURCE SC, PWD
37	WP(C)/5871/2011	"SADOW ASOM HATIPHANDI SONMELON UNION" and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A R SHEIKH	GA, ASSAM
38	WP(C)/6198/2011	DILIP KUMAR MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.K RAJBONGSHI	GA, ASSAM MS.R D MOZUMDAR MRS.V L SINGH MS.R BEGUM MRSS KUMARI SC, REVENUE
39	WP(C)/6272/2011	ARMAN ALI <b>Versus</b> UNION OF INDIA AND ORS	MR.S S DEY MRS.R S CHOUDHURY	MR.B D KONWAR GA, ASSAM MR.M BHAGABATI MR.R KALITA MISSP CHOUDHURY MSG GHOSH MR.I BARUAH SC, C.G.C. MRS.J M KONWAR SC, SOCIAL WELFARE
40	WP(C)/6369/2011	KARMA RAM NATH AND 21 ORS <b>Versus</b> STATE OF ASSAM AND ORS	MR.S K MEDHI MR. P K BORAH MR.S R RABHA MR.S BORTHAKUR	GA, ASSAM

41	WP(C)/6379/2011 WITH LCR	TOMEZ UDDIN @ TOMEZ UDDIN KHAN <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.G SAROWAR MR.M DUTTA MR.M ISLAM MR.N UDDIN	MRH I CHOUDHURY GA, ASSAM MR.N HAQUE MR.S K DEORI MR.M DEKA MRK UDDIN MD.S ISLAM MR.S HAQUE MS.A BORUAH MR.A RAHMAN MR.B AHMED
42	WP(C)/6429/2011	ON THE DEATH OF HALADHAR DEKA ALIAS DR. LATE HALADHAR DEKA, HIS LEGAL HEIRS SMTI CHANDRA PRAB <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S SARMA MR.S K DEKA MR.J DEKA MR.T BHUYAN	GA, ASSAM MD.I ALI MR.R SARMA MR.H DEKA
43	WP(C)/266/2012	SMTI. PURNIMA DAS <b>Versus</b> THE UNION OF INDIA and ORS	MR.M BISWAS MR.M BASUMATARY	MR.A K SARKAR MR B N GOGOI SC, NF RLY
44	WP(C)/281/2012	FAZAL HAQUE <b>Versus</b> STATE OF ASSAM and ORS.	MR.A ALI MD.S ISLAM MR.S A AHMED MS.D SAIKIA	GA, ASSAM MR.A R SIKDAR MR.M H TALUKDAR MR.A KALAM MR.M R ISLAM
45	WP(C)/319/2012	THE EASTERN AGRO PROCESSING and TEA WAREHOUSING COOPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S CHAKRABORTY MR.L P SHARMA MS.R BHATTACHARYYA	SC, CO-OP. GA, ASSAM MR.B AHMED
46	WP(C)/423/2012	THE EXECUTIVE ENGINEER <b>Versus</b> M/S GOPINATH UDYOG P LTD. KARIMGANJ,	MS.M DEV MS.M MALAKAR MS.S KHAN MS.N DEB MS.P DEB	GA, ASSAM MR.J I BORBHUIYA MR.M CHOUDHURY SC, P H E MR.T N SRINIVASAN
47	WP(C)/463/2012	M/S AMRIT FOOD PRODUCTS and 2 ORS <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and ORS	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MR.K RAJBONGSHI MS.D CHAKRABORTY	MR.B D DAS SC, A S E B
48	WP(C)/594/2012	M/S ISHWAR FOOD PRODUCTS PVIRATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.MD ASLAM MRK KALITA MR.P DEKA	GA, ASSAM MR.P DAS MR.S CHAMARIA MR.G DAS MR.B DAS SC, INDUSTRIES SC, NEDFI ASSTT.S.G.I.
49	WP(C)/799/2012	ALLASSAM HANDLOOM COOPERTIVE ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P K GOSWAMI MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED MR.U K NAIR	MR.S N SARMA GA, ASSAM SC, G U MR.L P SHARMA SC, ARTFED
50	WP(C)/905/2012	M/S. ASSAM ARUNACHAL ROAD CARRIERS and ANR. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH and ORS.	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MS.D CHAKRABORTY MR.K RAJBONGSHI	MR.P K ROY SC, F C I GA, AP
51	WP(C)/920/2012	KOLKATA WEIR INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and ORS.	MR.N DUTTA MR.N N B CHOUDHURY MR.P CHOUDHURY MR.N SARKAR MR.B PADUN	GA, ASSAM MR.N BARUA MS. M BHARALI

52	WP(C)/960/2012	ISLAM KHAN and ANR. <b>Versus</b> THE UNION OF INDIA and ORS	I HUSSAIN N N AHMED I H SAIKIA M H AHMED S KANONGO S AHMED A MALEQUE	G N SAHEWALLA GA, ASSAM MR.J HANDIQUE MR.S C KEYAL M BHAGABATI M TALUKDAR P DEKA MD ASLAM P S BHATTACHARYYA A HUSSAIN U DUTTA K KALITA N AHMED N I KHAN SC, C.G.C. ASSTT.S.G.I.
53	WP(C)/996/2012	HEMANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.C BARUAH MR.B BARUAH MR.M SAIKIA MR.T BARUAH	GA, ASSAM MR.P J SAIKIA(R-5) MR.A K GUPTAR-5 MR.P BORDOLOI(R-5)
54	WP(C)/1124/2012	SMTI JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA	GA, ASSAM
55	WP(C)/1150/2012	PRODIP HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.C BARUAH MR.B BARUAH MR.M SAIKIA MR.T BARUAH	GA, ASSAM
56	WP(C)/1222/2012	RNT PLANTATIONS LIMITED <b>Versus</b> OIL and NATURAL GAS CORPORATION LTD. and ORS	MS.M HAZARIKA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.G N SAHEWALLA GA, ASSAM MS..N K DEVI SC, ONGC MRN ANIX SINGH
57	WP(C)/1254/2012	M/S BLA-SGCCL JV and ANR. <b>Versus</b> THE UNION OF INDIA and ORS	MR.S K MEDHI MR.K GUPTA	MR.S SAIKIA SC, PWD ASSTT.S.G.I.
	<b>WITH</b>			
58	WP(C)/1453/2012	M/S GRIL-GLA J.V. and ANR. <b>Versus</b> THE UNION OF INDIA	B SHARMA U SAIKIA R K NATH	GA, ASSAM MR.I CHOUDHURY ASSTT.S.G.I. SC, PWD
	<b>WITH</b>			
59	WP(C)/1454/2012	M/S GRIL-GLA J.V. and ANR. <b>Versus</b> THE UNION OF INDIA and ORS	B SARMA U SAIKIA R K NATH	GA, ASSAM MR.I CHOUDHURY SC, PWD ASSTT.S.G.I.
	<b>WITH</b>			
60	WP(C)/1456/2012	M/S GRIL-GLA J.V. and ANR <b>Versus</b> THE UNION OF INDIA and ORS	B SHARMA U SAIKIA R K NATH	GA, ASSAM MR.I CHOUDHURY SC, PWD ASSTT.S.G.I.
	<b>WITH</b>			
61	WP(C)/1548/2012	M/S. DWARIKA PROJECTS LTD and 2 ORS. <b>Versus</b> STATE OF ASSAM and ORS.	MR.M KHATANIAR MR.D BORA MR.K H CHOUDHURY MR.N BORAH	MRS.V L SINGH ASSTT.S.G.I. SC, PWD
	<b>WITH</b>			
62	WP(C)/1584/2012	M/S BLA-SGCCLJV and ANR. <b>Versus</b> THE UNION OF INDIA and ORS	MR.S K MEDHI MR.K GUPTA	MR.I CHOUDHURY ASSTT.S.G.I. SC, PWD
63	WP(C)/1332/2012	MOHAN MAHANTA <b>Versus</b> THE UNION OF INDIA and ORS	MR.S S DEY MS.S CHAKRAVARTY	MR.M K CHOUDHURY MR.N BARUAH ASSTT.S.G.I. SC, I O C
64	WP(C)/1452/2012 CAVT. NO. CAVT. 280/12 CAVT. 280/12, WITH LCR	SMT. LAXMI MALAKAR and 4 ORS. <b>Versus</b> STATE OF ASSAM and ORS.	MR.H R A CHOUDHURY MR.A H M R CHOUDHURY	GA, ASSAM MR.ALHAJJ INAM UDDIN MRS.R MOMTAZ FOR CAVEATOR MD.GIASH UDDIN

65	WP(C)/1594/2012	KAMLESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R SARMA MR. D MAZUMDAR	GA, ASSAM
	<b>WITH</b>			
66	WP(C)/2777/2012	IMRAN AHMED <b>Versus</b> STATE OF ASSAM and ORS.	MR.R SARMA MR. D MAZUMDAR MRS.T SAIKIA	GA, ASSAM
67	WP(C)/1710/2012	BIMAL HALOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A K SHARMA MR.G J GOSWAMI MISSM BORAH	DR.B P TODI SC, REVENUE
68	WP(C)/1725/2012	BIRLA SUN LIFE INSURANCE CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	MS.S CHAKRABORTY MR.S DAS MRM K ROY MR.D M NATH	GA, ASSAM MR.P P DAS MR.R AHMED
	<b>WITH</b> MC/1022/2012 <b>in</b> WP(C)/1725/2012	BIRLA SUN LIFE INSURANCE CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	MS.S CHAKRABORTY MR.S DAS MRM K ROY MR.D M NATH	GA, ASSAM
69	WP(C)/1798/2012 WP(C) 2897/09 AND 1453/10(BOTH D/O)	AJOY BHATTACHARJEE and 22 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M K CHOUDHURY MR.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI MR.D J BORAH	GA, ASSAM MRS.V L SINGH C.G.C. MR.M BHAGABATI MR.C K S BARUAH SC, REVENUE SC, C.G.C.
70	WP(C)/1863/2012	MANAB BIKASH KENDRA and ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A GANGULY	DR.B P TODI GA, ASSAM MRS.A DEVI SC, REVENUE
	<b>WITH</b> MC/1851/2013 <b>in</b> WP(C)/1863/2012	MANAB BIKASH KENDRA and ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A GANGULY	DR.B P TODI GA, ASSAM MRS.A DEVI SC, REVENUE
71	WP(C)/2106/2012	PRAHLAD RAI AGARWALA @ PARHLAD RAI MASKARA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M CHOUDHURY MR.U K DAS MR.K CHOUDHURY	MRS.V L SINGH SC, REVENUE
72	WP(C)/2138/2012	ISRAB UDDIN LASKAR and ANR. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and ORS.	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.B K PURKAYASTHA SC, A S E B MS.U KAR
73	WP(C)/2143/2012	ANANTA DUTTA @ ANANTA KUMAR DUTTA <b>Versus</b> THE ASSAM BOARD OF REVENUE, GUWAHATI and ORS	MR.P J SAIKIA MR.K BARUAH	DR.B P TODI SC, REVENUE
74	WP(C)/2228/2012	DIPANKA HAZARIKA <b>Versus</b> FISH FARM DEVELOPMENT ASSOCIATION and ANR	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG MS.U BORGHAIN	GA, ASSAM
75	WP(C)/2358/2012	DR. DILIP KR. SARKAR <b>Versus</b> THE UNION OF INDIA and ORS	S C KEYAL S K GHOSH S P CHOUDHURY G SARMAH	U K GOSWAMI SC, NF RLY
76	WP(C)/2410/2012	MD. ABDUL MATLIB @ MATLIB ALI and 26 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	GA, ASSAM MRS.V L SINGH SC, REVENUE
77	WP(C)/2433/2012 WITH LCR	BHABEN SHARMA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.K CHOUDHURY	MR.B C DAS(R-2) MR.B K SHARMA MRS.V L SINGH MR. P M DEKAR-2 SC, REVENUE



78	WP(C)/2443/2012	SMT PHULESWARI DEVI and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A R SHOME MR.S CHAUHAN MR.S CHOUHAN	GA, ASSAM MS.M BORDOLOI SC, BTC
79	WP(C)/2498/2012 WITH LCR	ON THE DEATH IF MD. TASADDUK HUSSAIN, HIS LEGAL HEIRS , SAHIDA HUSSAIN and ORS <b>Versus</b> THE ASSAM BOARD OF REVENUE and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
	<b>WITH</b> MC/2260/2014 <b>in</b> WP(C)/2498/2012	SADYUT SANDHAN <b>Versus</b> MD. TASADDUK HUSSAIN and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
80	WP(C)/2547/2012	MD. MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.A WAHAB MR.H R AHMED MR.M R KHANDAKAR	GA, ASSAM MRS.V L SINGH SC, REVENUE
81	WP(C)/2567/2012	M/S PARGHAT KOIBARTA MIN SHILPA SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA	GA, ASSAM
	<b>WITH</b> 82 Cont.Cas(C)/219/2012	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITY LTD. <b>Versus</b> ANUPAM KUMAR NATH	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA	MRS.V L SINGH
83	WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. <b>Versus</b> UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY SC, NF RLY
	<b>WITH</b> 84 WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. <b>Versus</b> THE UNION OF INDIA and ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.A BARKATAKI MR.A CHETRY SC, NF RLY MR.U K NAIR
85	WP(C)/2691/2012	MRS. RINKU DUTTA and ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R P HAZARIKA MR.D LAHKAR	GA, ASSAM MRS.V L SINGH SC, REVENUE
86	WP(C)/2693/2012	BIREN SARMA and 5 ORS. <b>Versus</b> UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY SC, NF RLY
87	WP(C)/2746/2012	RAJIB LOCHAN BORAH and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR. P K BORAH MR.M SMITH MS.P BORAH MR.S BORTHAKUR	MR.T J MAHANTA GA, ASSAM MRS.V L SINGH MS.P BHATTACHARYA MR.M R PATHAK SC, REVENUE MR.M K MISHRA
88	WP(C)/3047/2012	M/S. NAMSAL LAMPS LTD <b>Versus</b> UNION OF INDIA and ORS.	MR.A C BORBORA MRS.R BORBORA MR.A CHETRY MR.M SMITH MR.U K NAIR	MR.K K DEY MR.P K ROY MRV K BAROOAH GA, AP ASSTT.S.G.I. SC, F C I

89	WP(C)/3457/2012	MANAGING COMMITTEE and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.P DEKA MR.J KOTOKY MD.ASLAM	MR.N DUTTA MRS.V L SINGH MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY SC, REVENUE
90	WP(C)/3514/2012	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED <b>Versus</b> THE APPELLATE AUTHORITY FOR ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR.	MR.B D DAS MR.P BHOWMICK MR. D NATH	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MSK KALITA
91	WP(C)/3976/2012	DIPAK GANJU <b>Versus</b> THE UNION OF INDIA and ORS	MR.P HAZARIKA MS.R BASUMATARY	GA, ASSAM MR.K C ROY(R-1,2&3) C.G.C. MRS.H M PHUKAN MR.J M A CHOUDHURY ASSTT.S.G.I.
92	WP(C)/4171/2012	BABA CHAND SINGHA <b>Versus</b> THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM MR.D K DAS MS.J BORGHAIN MSG ACHARJEE
	<b>WITH</b> MC/3294/2012 <b>in</b> WP(C)/4171/2012	BABA CHAND SINGHA <b>Versus</b> THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM
93	WP(C)/4698/2012 CAVT. NO.11/2/012	LAKHI BORGHAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. ONGC and ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.D J BORAH	MR.G N SAHEWALLA MR.B K DAS MR.B K DAS FOR CAVEATOR
94	WP(C)/4707/2012	ASOMI FINANCE PVT LTD. and ANR <b>Versus</b> THW STATE BANK OF INDIA and 8 ORS	MR.A TALUKDAR MR.R P N SINGH MR.D K ROY MR.K RAJBONGSHI	MR.S S SHARMA MR.A PARVEZ MR.M K DAS MS.N TALUKDAR
95	WP(C)/5489/2012	SMTI YARING SEMI REGMA and 2 ORS <b>Versus</b> THE STATE OF NAGALAND AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.H DEKA MR.A ROY	GA, AP GA, NAGALAND
96	WP(C)/5528/2012	M/S TANTIA CONSTRUCTIONS LTD. and ANR. <b>Versus</b> GUWAHATI METRO POLITAN DEVELOPMENT AUTHORITY and 3 ORS	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MS.M HAZARIKA GA, ASSAM SC, G M D A
97	WP(C)/5693/2012 CAVT. NO.341/2/012	M/S DHARNAD BRAHMAPUTRA PT-1 and SATAKURI NADI FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S K SAHARIA MR.D DAS	DR.B AHMED SC, CO-OP. MR.T BARUAH FOR CAVEATOR
98	WP(C)/6103/2012	M/S. M.K.DHIROOMAL ASSOCIATES JV <b>Versus</b> UNION OF INDIA and 6 ORS.	MR.M BISWAS MR.S DUTTA MR.M BASUMATARY	MR.A K SARKAR MR.B K DAS(Addl.SC,Rly.) MSB DEVI SC, NF RLY MS.M PHUKAN MS.R R BORAH MR.H P NEOG
99	WP(C)/381/2014 I.A.(C) 509/2017(D/O), IN PART-II HEARING LIST COMMENCING FROM 7/05/2018	BIRENDRA NATH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS. S SAIKIA	GA, ASSAM MR.D P BORAH SC, PWD

100	WP(C)/1395/2014 (PART-II HEARING LIST)	ARIHANT SECURITY SERVICE <b>Versus</b> THE UNION OF INDIA and 9 ORS	MS.D SINHA MR.B TALUKDAR MRN J DAS MS.M BORAH MR.D DEKA MS.B BARUAH MR.B SINHA	MR.P K ROY ASSTT.S.G.I. SC, F C I
101	WP(C)/3272/2014 NEXT AVAILABLE PART- II HEARING LIST	NAGDIRGRAM GAON PANCHAYAT <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.M SINGH MR.A S DHILLON MR.G SINGH MRB KAUSHIK MRS.G SINHA	GA, ASSAM MR.S DAS(R-7) MS.D SINHA MRS.M BARUAH MRA R BHUYAN MR.N H BARBHUIYA MS.P TALUKDAR(R-7) MR.S BORAH MS.H CHUTIA
102	WP(C)/1663/2015 COMMENCING FROM 03/01/2019	ATUL MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR.N DEKA MR.K PATHAK MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHA MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
103	WP(C)/7173/2015	LEDO SONALIGAON PATHAR PARICHALANA SAMITY <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.P SHARMA	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
<b>WITH</b>				
104	WP(C)/2408/2016	NORTH EASTERN COALFIELDS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	GA, ASSAM
105	WP(C)/3496/2016	DEBI PRASAD AGARWALA FOGLA and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA MRA K RAI	MR.K AGARWAL(R-5) GA, ASSAM MR.B BRAHMA(R-5) MR.B DASR-5 MR.W SHARMA(R-5)
106	WP(C)/1674/2017	M/S NAREN STORES <b>Versus</b> OIL INDIA LIMITED and 3 ORS.	MR.S BANIK MD.A H LASKAR	MR.S N SARMA MR.A SARMA MR.P J SAIKIA (R-4) MR.R S MISHRA(R-4) SC, IOC

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LEAVE NOTE OF ADVOCATES FOR 03/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. R A CHOUDHURY	17-12-2018	To	07-01-2019
3)	MS. B SARKAR	18-12-2018	To	05-01-2019
4)	MR. T ROY	18-12-2018	To	05-01-2019
5)	MR. S B SARMA	03-01-2019	To	03-01-2019
6)	MR. S BHATTACHARJEE	20-12-2018	To	04-01-2019
7)	MR. N ISLAM	03-01-2019	To	08-01-2019
8)	MR J A HASSAN	03-01-2019	To	03-01-2019
9)	MS. B M CHHETRI	03-01-2019	To	11-01-2019
10)	MR A CHANDRAN	03-01-2019	To	07-01-2019
11)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
12)	MR. U K BARMAN	24-12-2018	To	06-01-2019
13)	MR P C R MEDHI	03-01-2019	To	12-01-2019
14)	MR. I HUSSAIN	03-01-2019	To	08-01-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[ FROM 03-01-2019 TO 01-03-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

### SPECIAL LIST (CIVIL)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	MFA/13/2004 WITH LCR, MC 304/2004	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD AYNAL HAQUE @ AINAL HAQUE.	MR.K K BHATTA MR.S K SANGANERIA MR.R K BHATRA MR.D K BHATRA MR.S S SARMA	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS. P BASFORE (R1) MR B SARKAR (R1)
	<b>WITH</b>			
2	MFA/11/2004	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD JALHASH ALI AND ORS.	MR. K K BHATTA MR. S K SANGANERIA MR. R K BHATRA MR. D K BHATRA MR. S S SARMA	MS. M CHOUDHURY MR. D BARUAH MR. S DUTTA MS. P BASFORE (R1) MR B SARKAR (R1)
	<b>WITH</b>			
	MC/305/2004 <b>in</b> MFA/11/2004	SMTI U R BANIK <b>Versus</b> H DAS		
3	MFA/38/2009 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. MEHEBUB ALOM and ANR.	S K GOSWAMI P K SHARMA R KATHKATIA	MR.J MOLLAH MD.S ISLAM
4	MFA/62/2009 WITH LCR	M/S INDIAN OIL CORPORATION LTD., <b>Versus</b> UNION OF INDIA and ORS	MR.S CHETIA MR.A GOYAL	MR.B SARMAH MR.S SARMA MSB DEVI SC, NF RLY
5	MFA/15/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GOPAL DAS and ANR	MR.A AHMED	
	<b>WITH</b>			
	MC/541/2010 <b>in</b> MFA/15/2010	ORIENTAL INSURANCE CO. LTD., <b>Versus</b> GOPAL DAS and ANR,	MR.A AHMED	
6	MFA/17/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JAIYANUL ISLAM and ANR,	MR.S K GOSWAMI MR.R KATHKATIA MR.P K SHARMA	
7	MFA/29/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> HANIF AHMED	MR.D BARUAH MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.M H RAJBARBHUIYAN MR.R ISLAM MR. M TALUKDAR MR. T PAUL MS.R CHETRI
	<b>WITH</b>			
	MC/828/2010 <b>in</b> MFA/29/2010	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. HANIF AHMED and ANR,	MR.D BARUAH MS.M CHOUDHURY MR.S DUTTA MISSR KAUR	MD.M H RAJBARBHUIYAN MR.R ISLAM MS.R CHETRI
8	MFA/34/2010 WITH LCR	BIJOY RAVA, <b>Versus</b> THE UNION OF INDIA,	MR.D C K HAZARIKA	MR.A CHETRY SC, NF RLY MR.U K NAIR

9	MFA/235/2010 WITH LCR	NATIONAL INSURANCE CO.LTD. <b>Versus</b> MD.ABDUL RAFIQUE and ANR	MR.B C DAS MISS.S ROY	
10	MFA/262/2010 WITH LCR	M/S P.P.ENTERPRISES <b>Versus</b> THE UNION OF INDIA and ANR	MR.S CHETIA MR.A GOYAL MR.K P MAHESWARI	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY
11	MFA/2/2011 WITH LCR	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> MD. SAIDUL HAQUE and ANR,	MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A R AGARWALA MR.P PATOWARY
12	MFA/6/2011 WITH LCR	SMT. ALCHUMA BIBI and 4 ORS, <b>Versus</b> THE UNION OF INDIA and 4 ORS,	MR.N SHARMA MR.A GOYAL MS.A CHOUDHURY MR.A CHOUDHURY MR.G KHANDELIA	MR.A K SARKAR MR.G GOSWAMI MSB DEVI MS.M PHUKAN MS.R R BORAH SC, NF RLY
	<b>WITH</b>			
13	MFA/7/2011	SMT. ALCHUMA BIBI and 4 ORS, <b>Versus</b> THE UNION OF INDIA and 4 ORS,	MR.N SHARMA MR.A GOYAL MS.A CHOUDHURY MR.A CHOUDHURY MR.G KHANDELIA	MR.A K SARKAR MR.G GOSWAMI MSB DEVI SC, NF RLY MS.M PHUKAN MS.R R BORAH
14	MFA/13/2011 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO. LTD. <b>Versus</b> SMT. TRISHNA RANI NAMASUDRA and 3 ORS.	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.I BOROOAH	MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S BISWAS (R1) MR. S ALAM
15	MFA/29/2011 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., <b>Versus</b> PRASAD KALITA	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MS.J BORA MR.D K KATAKEY
16	MFA/47/2011 WITH LCR	MD. ABDUL SATTAR <b>Versus</b> THE COMMISSIONER and ORS	MR.A B CHOUDHURY MRSS A CHOUDHURY MS.K DEKA MR H HOQUE	GA, ASSAM MR.S P MORE MR.A SATTAR MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR.R DEV MR. M MORE MR I HUSSAIN MR.A S CHOUDHURY MR.A A TARAFDAR
17	MFA/75/2011 WITH LCR	NATIONAL INSURANCE COM.LTD. <b>Versus</b> MD. NURUL ALI and ANR	MR.B C DAS MR.R C PAUL MISS.S ROY	MR.P S BHATTACHARYYA
18	MFA/78/2011 WITH LCR	MD. ATIKUR RAHMAN <b>Versus</b> UNION OF INDIA	MR.I A TALUKDAR MS.M MALLIK MS.P BARMAN	MR.B SHARMA(Sr.SC,Rly.) MSB DEVI MS.M PHUKAN MS.R R BORAH SC, NF RLY
19	MFA/81/2011 WITH LCR	UNION OF INDIA REP. BY THE GENERAL MANAGER N.F. RAILWAY, MALIGAON GUWAHATI-11 <b>Versus</b> M/S SUN RISE, H.B.ROAD, FANCY BAZAR, GUWAHATI-1, ASSAM	MR.B SARMAH(Rly.Adv.) MSB DEVI MR.N K DAS	MR.A GOYAL MR.K P MAHESWARI
20	MFA/82/2011	THE UNION OF INDIA, <b>Versus</b> M/S THE ASSOCIATED CEMENT COMPANIES LTD.,	MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESWARI
	<b>WITH</b>			
	MC/1584/2012 in MFA/82/2011	THE UNION OF INDIA, <b>Versus</b> M/S THE ASSOCIATED CEMENT COMPANIES LTD.,	MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOYAL
21	MFA/86/2011 WITH LCR	NATIONAL INSURANCE CO. LTD., <b>Versus</b> JITU DEKA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR.J SINGH MR.D THAKUR MR.T BORKOTOKY MRN TALUKDAR MS.D GUPTA

	<b>WITH</b> MC/1812/2011 in MFA/86/2011	NATIONAL INSURANCE CO. LTD., <b>Versus</b> JITU DEKA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR.D THAKUR MR.T BORKOTOKY MRN TALUKDAR
	<b>WITH</b> MC/220/2012 in MFA/86/2011	JITU DEKA <b>Versus</b> THE BRANCH MANAGER, NATIONAL INSURANCE CO. LTD	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR.J SINGH MS.D GUPTA
22	MFA/92/2011 WITH LCR	UNION OF INDIA, <b>Versus</b> M/S UNIQUE COAL TRADER	MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI
23	<b>WITH</b> MFA/23/2012	THE UNION OF INDIA <b>Versus</b> M/S MAHESH ENTERPRISESP LTD.	MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOYAL MR.K P MAHESHWARI
24	MFA/99/2011 WITH LCR	UNION OF INDIA , <b>Versus</b> M/S GANAPATI ENTERPRISES	MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOEL
25	<b>WITH</b> MFA/96/2011	UNION OF INDIA , <b>Versus</b> M/S GANAPATI ENTERPRISES	MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOEL
26	<b>WITH</b> MFA/97/2011	UNION OF INDIA , <b>Versus</b> M/S KUNDANMAL CHOUDHURY	MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOEL
27	MFA/101/2011 WITH LCR	UNION OF INDIA <b>Versus</b> M/S ULTRATECH CEMENT LIMITED	MR.B SHARMA(Rly.Adv.) MSB DEVI MR.N K DAS MS.R R BORAH	MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI
28	MFA/105/2011 WITH LCR	UNION OF INDIA, <b>Versus</b> M/S RATHI SALT and GRAINS P LTD.	MR. B SARMA MSB DEVI MS.R R BORAH	MS.J CHOUDHURY MS.M SHARMA MR.K P MAHESHWARI
29	MFA/108/2011 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ALOK DEY and ANR		MR. M A SHEIKH
30	MFA/112/2011 WITH LCR	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> KARTIK SAHA and ANR,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. S K MEDHI MR.M DEKA(R-1) MR.S HOQUE(R-1)
31	MFA/114/2011 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
	<b>WITH</b> MC/3034/2011 in MFA/114/2011	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
32	MFA/117/2011 WITH LCR	UNION OF INDIA, <b>Versus</b> M/S BAJAJ STEEL,	MR.B SHARMA Rly.Adv. MSB DEVI MR.N K DAS	MR.A GOYAL MS.J CHOUDHURY MS.M SHARMA MR.K P MAHESHWARI
33	MFA/124/2011 WITH LCR	UNION OF INDIA <b>Versus</b> M/S ARUHANT INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA MR.K P MAHESHWARI
34	MFA/125/2011 WITH LCR	UNION OF INDIA <b>Versus</b> M/S UNION FLOUR MILLS INDUSTRIES LTD,	MS.R BARUAH MS.M CHATTERJEE MSB DEVI MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH	MS.G TRIPATHI MR.G KHANDELIA MS.J TRIPATHI

	<b>WITH</b> MC/3622/2011 <b>in</b> MFA/125/2011	UNION OF INDIA <b>Versus</b> M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
	<b>WITH</b> MC/1138/2012 <b>in</b> MFA/125/2011	UNION OF INDIA <b>Versus</b> M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
35	MFA/1/2012 WITH LCR	UNION OF INDIA <b>Versus</b> M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
36	<b>WITH</b> MFA/2/2012	THE UNION OF INDIA, <b>Versus</b> M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL
37	MFA/11/2012 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO. LTD., <b>Versus</b> SMT. JAYA SAIKIA and ANR	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.J SINGH MR.T R SARMA(R-1) MS.S KHANIKAR(R-1) MS.P BARUAH(R-1) MR. D GUPTA
38	MFA/13/2012 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> KRISHNAMONI BORA GAYAN AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.D P CHALIHA MR.J SHARMA MR.I A TALUKDAR(R-1) MR.G SOREN MS.A MAHANTA MR.U P CHALIHA MS.P BARMAN(R-1) MRN MAHAMMAD
	<b>WITH</b> MC/466/2012 <b>in</b> MFA/13/2012	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> KRISHNAMONI BORA GAYAN AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
39	MFA/17/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> BISWANANDA SONAR and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.M DEKA MR.S ISLAM MR.S HOQUE
40	MFA/20/2012 WITH LCR	UNION OF INDIA <b>Versus</b> BAJAJ TRADING COMPANY	MR.G GOSWAMI MSB DEVI MR.N K DAS MS.R R BORAH	MR.G KHANDELIA
41	MFA/21/2012 WITH LCR	PRAHLAD DOLOI <b>Versus</b> UNION OF INDIA	MR.N ISLAM MR.S S S RAHMAN	SC, NF RLY
42	MFA/33/2012 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DEBRAJ DAS AND ANOTHERS	MR.B C DAS MS.S ROY MS.P KAR	MR.D K SAIKIA MS.S D SAIKIA MR.M K MISHRA
43	MFA/44/2012 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BASAT ALI AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM
44	MFA/53/2012 WITH LCR	UNION OF INDIA <b>Versus</b> M/S AMBA TRADERS	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
45	MFA/55/2012 WITH LCR	THE UNION OF INDIA and ANR, <b>Versus</b> M/S FUEL SOURCES INDIA PVT. LTD.	MR.M HUSSAIN MS.M CHATTERJEE MR. E AHMED MRS.U CHAKRABORTY SC, NF RLY	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESWARI
46	MFA/63/2012 WITH LCR	NATIONAL INSURANCE CO.LTD. <b>Versus</b> SMTI POMILA MIRDHA AND ANR	MS.R D MOZUMDAR	
	<b>WITH</b> MC/2002/2012 <b>in</b> MFA/63/2012	NATIONAL INSURANCE CO.LTD. <b>Versus</b> SMTI POMILA MIRDHA AND ANR	MS.R D MOZUMDAR	

47	MFA/70/2012 WITH LCR  <b>WITH</b> MC/2338/2012 <b>in</b> MFA/70/2012	NATIONAL INSURANCE CO. LTD., <b>Versus</b> AZHAR ALI @ AZAHAR ALI and ANR,	MR.B C DAS MR.R C PAUL MISS.S ROY	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA
48	MFA/72/2012 WITH LCR  <b>WITH</b> MC/2562/2013 <b>in</b> MFA/72/2012	NATIONAL INSURANCE CO. LTD., <b>Versus</b> AZHAR ALI @ AZAHAR ALI and ANR, UNION OF INDIA and ANR <b>Versus</b> M/S SIROHIA and SONS PVT. LTD.	MR.B C DAS MR.R C PAUL MISS.S ROY MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI
49	MFA/81/2012 WITH LCR	M/S SIROHIA and SONS PVT. LTD. <b>Versus</b> UNION OF INDIA and ANR. HEMEN HAZARIKA @ HEMENDRA HAZARIKA, <b>Versus</b> PADUM HAZARIKA and ANR,	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR.F U BORBHUYA	MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI MS.A BEGUM MD.B ISLAM MRS.R MOMTAZ(R- 1&2) MR.A LAHKAR MR.A I UDDIN(R- 1&2)
50	MFA/83/2012 WITH LCR	UNION OF INDIA <b>Versus</b> KALYAN CHAKRABORTY	MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MSB DEVI MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S ROY MR.M H LASKAR
51	MFA/84/2012 WITH LCR	UNION OF INDIA <b>Versus</b> M/S ANKUR BUISNESSP LTD	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESHWARI
52	MFA/86/2012 WITH LCR	BIKASH CHOUDHURY <b>Versus</b> UNION OF INDIA	MR.J MOLLAH MD.S ISLAM	MSB DEVI SC, NF RLY MS.R R BORAH MS.M PHUKAN
53	MFA/91/2012 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KHANDAKAR SAHIDUL ISLAM and ORS	MR.R GOSWAMI MR.I ISLAM	MR.J AHMED MR M BEZBARUAH MR.S AHMED MS.S PARBIN MRS BORGHAIN MR.T PRADHAN MRB B BASUMATARY MR.R D LAL MR.A LAL
54	MFA/93/2012 WITH LCR	MAKHAN LAL CHAKRABORTY <b>Versus</b> UNION OF INDIA	MR.R C PAUL MS.S ROY	MR G GOSWAMI MSB DEVI MS.R R BORAH SC, NF RLY MS.M PHUKAN
55	MFA/103/2012 WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BHASKAR DEV DARJI	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
56	MFA/152/2013 WITH LCR (FIXED IN PART-II COMMENCING FROM 09/07/18)	JAHURA BEWA <b>Versus</b> UNION OF INDIA	MR.J MOLLAH MS.A BHANU MD.S ISLAM MRA HAWARI	MS.R CHOUDHURY MR G GOSWAMI MSB DEVI SC, RAILWAY MS.R R BORAH
57	CRP(I/O)/45/2013	DINESH KHANDELWAL <b>Versus</b> SMTI ASHA DEVI KHANDELWAL	MR.K AGARWAL MR.P DEKA	MS.G DEKA MS.A DAS MS.P CHAKRABORTY
58	CRP(I/O)/75/2013	MD YUSUF ALI <b>Versus</b> INAMUL HAQUE and ANR	MS.M BHATTACHARJEE MR.D BANERJEE MR.M A MOON	MR.B K BHATTACHARJEE MS.P SAHA
59	CRP(I/O)/81/2013	PARESH CHANDRA GOYARY <b>Versus</b> BINOD KUMAR SARMA	MR.N HAQUE MR.M HUSSAIN MS.B DAS	MR.D MOZUMDER MR.R SARMA
60	CRP(I/O)/83/2013	SMTI MANJURI BHATTACHARJEE and 5 ORS <b>Versus</b> ANUP BARUA and 6 ORS	MRG P BHOWMIK MS.J PURKAYASTHA	MR.G SAIKIA MR.D SAUD



61	CRP(I/O)/103/2013 WITH LCR	MANJUL DEB <b>Versus</b> VIDEOCON INDUSTRIES LTD. and 2 ORS.	MR. T J MAHANTA, SR.ADV. MS. P BHATTACHARYA MSN KALITA MR.A K DUTTA MR.B PURKAYASTHA	MS.P BHUYAN
62	CRP(I/O)/14/2014	BIJOYANAND BORTHAKUR <b>Versus</b> ABHOYANANDA BORTHAKUR and 3 ORS	MRG P BHOWMIK MR.R HAZARIKA	MR.B BANERJEE MS.B SAIKIA
63	Arb.A./10/2006 WITH LCR	BONGAIGAON REFINERY <b>Versus</b> M/S BUILDWORTH PVT. LTD.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MS.R KAKATI MR.T GOSWAMI	D DAS R SARMA S J SARMA S KHOUND
64	Intest.Cas./9/2009 WITH LCR	ANOWARA KHATUN and ORS <b>Versus</b> JOYNAB KHATUN BEWA and ORS	MR.R ISLAM MR.B SINHA	MR. S DUTTA R MS. U DUTTA
65	FAO/16/2009	JATIN BARUAH, <b>Versus</b> DEB NARAYAN GOSWAMI,	MR.G N SAHEWALLA MR.MD ASLAM MR.A SENAPATI MS.K BORA	MR.G KHANDELIA
	<b>WITH</b> MC/2625/2009 <b>in</b> FAO/16/2009	SRI JATIN BARUAH <b>Versus</b> SRI DEB NARAYAN GOSWAMI	MR.G N SAHEWALLA MR.MD ASLAM MS.K BORA	
	<b>WITH</b> MC/2814/2009 <b>in</b> FAO/16/2009	JATIN BARUAH, <b>Versus</b> DEB NARAYAN GOSWAMI,	MR.G N SAHEWALLA MR.MD ASLAM MR.A SENAPATI MS.K BORA	
66	LA.App./5/2010 WITH LCR	DHRUBA NARAYAN DAS, <b>Versus</b> THE COLLECTOR OF KAMRUP and ANR,	MR.D DAS MR.Z AHMED MRS.S BORA	MS.M BARMAN(R-2) MR.A GOGOI(R-2) MR.M ISLAMR-2 MR.K R PATHAK MR.M R PATHAK
	<b>WITH</b>			
67	LA.App./6/2010	NAGENDRA NATH BARMAN, <b>Versus</b> THE COLLECTOR OF KAMRUP and ANR,	MR.D DAS MR.Z AHMED MRS.S BORA	MS.M BARMAN(R-2) MR.M ISLAMR-2 MR.K R PATHAK MR.M R PATHAK MS.A GOGOI(R-2)
	<b>WITH</b>			
68	LA.App./7/2010	SMT. ANIMA BARMAN, <b>Versus</b> THE COLLETOR OF KAMRUP and ANR,	MR.D DAS MR.Z AHMED MRS.S BORA	MS.M BARMAN(R-2) MR.M ISLAMR-2 MR.K R PATHAK MS.A GOGOI(R-2) MR.M R PATHAK
	<b>WITH</b>			
69	LA.App./8/2010	KANAK CH. BARMAN, <b>Versus</b> THE COLLECTOR OF KAMRUP and ANR,	MR.D DAS MR.Z AHMED MRS.S BORA	MS.M BARMAN(R-2) MR.A GOGOI(R-2) MR.M ISLAM(R-2) MR.K R PATHAK MR.M R PATHAK
70	LA.App./22/2010 WITH LCR	HINDUSTAN PETROLEUM CORPORATION LTD. and ANR, <b>Versus</b> JOGINDAR BHAGAT and 2 ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA	MR.S CHAUHAN MR.S DAS MR.C K S BARUAH MS.A DEY MR.T C KHATRI MR.D M NATH MR.S CHOUHAN
	<b>WITH</b> MC/3014/2010 <b>in</b> LA.App./22/2010	HINDUSTAN PETROLEUM CORPORATION LTD. and ANR, <b>Versus</b> JOGINDAR BHAGAT and 2 ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA	

71	<b>WITH</b> LA.App./23/2010	HINDUSTAN PETROLEUM CORPORATION LTD. and ANR, <b>Versus</b> SUDARSHAN SAH and 2 ORS,	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA	MR.S CHAUHAN MR.S DAS MR.C K S BARUAH MS.A DEY MR.D M NATH MR.S CHOUHAN MR.T C KHATRI
	<b>WITH</b> MC/3015/2010 <b>in</b> LA.App./23/2010	HINDUSTAN PETROLEUM CORPORATION LTD. and ANR, <b>Versus</b> SUDARSHAN SAH and 2 ORS,	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA	
72	<b>WITH</b> LA.App./24/2010	HINDUSTAN PETROLEUM CORPORATION LTD. and ANR, <b>Versus</b> RAM SARUP DAS and 2 ORS,	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA	MR.A DEY MR.S CHAUHAN MR.S DAS MR.C K S BARUAH MR.S CHOUHAN MR.T C KHATRI MR.D M NATH
	<b>WITH</b> MC/3016/2010 <b>in</b> LA.App./24/2010	HINDUSTAN PETROLEUM CORPORATION LTD. and ANR, <b>Versus</b> RAM SARUP DAS and 2 ORS,	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA	
73	LA.App./1/2011 WITH LCR, AFTER PUJA VACATION	OIL INDIA LIMITED <b>Versus</b> SHRI ABANI MAHANTA AND ANR	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	GA, ASSAM
	<b>WITH</b> MC/927/2011 <b>in</b> LA.App./1/2011	OIL INDIA LIMITED <b>Versus</b> SHRI ABANI MAHANTA AND ANR	MR.M R PATHAK	GA, ASSAM
74	<b>WITH</b> LA.App./2/2011	OIL INDIA LIMITED <b>Versus</b> SRI GOURI DAS and ANR,	MS. M BARMAN MR. M ISLAM MR. M R PATHAK	GA, ASSAM
	<b>WITH</b> MC/928/2011 <b>in</b> LA.App./2/2011	OIL INDIA LIMITED <b>Versus</b> SRI GOURI DAS and ANR,	MR.M R PATHAK	GA, ASSAM
75	<b>WITH</b> LA.App./3/2011	OIL INDIA LIMITED <b>Versus</b> SRI KANTA PATOWARY AND ANR	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	GA, ASSAM
	<b>WITH</b> MC/929/2011 <b>in</b> LA.App./3/2011	OIL INDIA LIMITED <b>Versus</b> SRI KANTA PATOWARY AND ANR	MR.M R PATHAK	GA, ASSAM
76	Test.App./7/2011 MC 1349/2011(D/O), WITH LCR	SMTI DOLI BORAH and ANR, <b>Versus</b> SMTI RANGALI PROVA BORA and ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.M DUTTA MR.P P DUTTA MS.D DUTTA	MR.P KHATANIAR MS.P S TALUKDER MR.G KHANDELIA
77	Arb.A./7/2011 CAVT. NO. 809/2011 WITH LCR	ASSAM PETROLEUM LIMITED <b>Versus</b> M/S TARAMONI MAZUMDAR AND ORS	MR.K K MAHANTA MR.S KALITA MR.T BARUAH MR.R TALUKDAR MR.A BARUAH MS.R GOGOI MS.P BARUA MR.B DOLEY	MR.R SHARMA MR. D MAZUMDAR MR.B DEORI FOR CAVEATOR MS.T SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 03/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. R A CHOUDHURY	17-12-2018	To	07-01-2019
3)	MS. B SARKAR	18-12-2018	To	05-01-2019
4)	MR. T ROY	18-12-2018	To	05-01-2019
5)	MR. S B SARMA	03-01-2019	To	03-01-2019
6)	MR. S BHATTACHARJEE	20-12-2018	To	04-01-2019
7)	MR. N ISLAM	03-01-2019	To	08-01-2019
8)	MR J A HASSAN	03-01-2019	To	03-01-2019
9)	MS. B M CHHETRI	03-01-2019	To	11-01-2019
10)	MR A CHANDRAN	03-01-2019	To	07-01-2019
11)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
12)	MR. U K BARMAN	24-12-2018	To	06-01-2019
13)	MR P C R MEDHI	03-01-2019	To	12-01-2019
14)	MR. I HUSSAIN	03-01-2019	To	08-01-2019